

LOK SABHA

List of Questions for ORAL ANSWERS
Monday, June 24, 2019/Ashadha 3, 1941 (Saka)

(Ministries of Corporate Affairs; Culture; Finance; Human Resource Development; Labour and Employment; Petroleum and Natural Gas; Skill Development and Entrepreneurship; Steel; Tourism; Tribal Affairs)

(कॉर्पोरेट कार्य; संस्कृति; वित्त; मानव संसाधन विकास; श्रम और रोजगार; पेट्रोलियम और प्राकृतिक गैस; कोशल विकास और उद्यमिता; इस्पात; पर्यटन; जनजातीय कार्य मंत्रालय)

Total Number of Questions — 20

Collection of Direct and Indirect Taxes

*21. SHRI FEROZE VARUN
GANDHI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the direct taxes that have been collected during the last two years *i.e.* 2017-18 and 2018-19, including the changes in tax base, tax to GDP ratio, etc.;

(b) the details of the indirect taxes collected under Goods and Services Tax (GST) during the last two years, and the percentage change in collection from non-GST indirect tax collection;

(c) whether the Government has received any complaints regarding the working of the GST Network and if so, the details thereof;

(d) whether the Government has conducted large scale awareness and training workshops for traders and Micro, Small and Medium Enterprises to teach the

working of GSTN and if so, the details thereof; and

(e) the details of penalties which are being imposed on those who do not file their GST returns in the stipulated time including the amount which the Government has earned from the said penalties?

Shortage of Sanskrit Teachers in Universities

†*22. SHRI RAHUL KASWAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether there is an acute shortage of Sanskrit teachers in the universities of the country;

(b) if so, the details thereof, State/UT-wise including Rajasthan;

(c) the extent to which the teacher-student ratio is lower in Sanskrit

universities in comparison to the fixed standard ratio; and

(d) the details of the corrective steps taken by the Government in this regard?

EPF Pension

*23. SHRI N.K.

PREMACHANDRAN:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has received report from the Committee appointed for study of the issues of EPF pensioners and if so, the details thereof;

(b) the details of the recommendations of the said Committee;

(c) whether the Government has initiated action for implementation of the recommendations of the said Committee and if so, the details thereof;

(d) whether the Government proposes to increase the minimum pension for EPF pensioners and if so, the details thereof; and

(e) whether the Government also proposes to stop the realisation of amount from the pension on account of commutation of pension after realising the commuted amount and if so, the details thereof?

Types of Tribal Communities

†*24. SHRI CHUNNI LAL SAHU:
SHRI SUNIL KUMAR
SINGH:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

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be pleased to state:

(a) the types of various tribal communities in the country, State/UT-wise;

(b) the types of primitive tribal communities out of the total tribal communities along with the population of primitive tribal communities, State/UT-wise;

(c) the percentage of primitive tribal communities out of the total population in Chhattisgarh and Jharkhand, separately along with the details thereof;

(d) the names and the details of the schemes being implemented or proposed to be implemented for development of primitive tribal communities in Mahasamund district of Chhattisgarh and Birhor, Asur, Birjia etc.; primitive tribal communities in Chatra and Latehar districts of Jharkhand; and

(e) the amount earmarked in the total budgetary provision by the Government for districts of Chhattisgarh and Jharkhand States including Chatra and Latehar districts of Jharkhand for school education of tribals?

CNG Filling Stations

*25. SHRI MANOJ KOTAK:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has proposed to open more CNG filling stations in the country, particularly in Mumbai;

(b) if so, the details thereof including the number of such stations, city-wise;

(c) whether the number of CNG filling stations is very few in comparison to CNG

† Original notice of the question received in Hindi.

† Original notice of the question received in Hindi.

vehicles, if so, the details thereof and the reasons therefor; and

(d) whether the Government proposes to increase the CNG filling stations during the next five years and if so, the details thereof?

Repatriation of Artefacts

*26. SHRI M.K. RAGHAVAN:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has identified artefacts/jewels that are still held in museums of foreign countries;

(b) if so, the details thereof, country-wise; and

(c) the steps taken to get back these treasures?

Places associated with Basaveshwara as Heritage Towns

*27. SHRI ANNASAHEB
SHANKAR JOLLE:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether Shri Basaveshwara has been mentioned as the first preacher in the world to have thought about Democracy, Parliament and Casteless society; and

(b) whether the Government is considering/proposes to consider/declare the places associated with Basaveshwara as heritage centres/towns *i.e.* Basavakalyan Kudal Sangam and Basavana Baggewadi in Karnataka and if so, the details thereof?

GST Rates

*28. SHRI ANTO ANTONY:
SHRI GAJANAN
KIRTIKAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has any plan to modify/revise the Goods and Services Tax (GST) rate of various items including on purchase of cheap flats and if so, the details thereof along with the steps taken in this regard;

(b) whether the Government has any statistics regarding collection of GST and if so, the details of the GST collection during the last six months, month-wise;

(c) whether the Government has noticed reduction in collection of GST in both direct and indirect taxes and if so, the details thereof;

(d) whether the Government has expressed its concern over the collection of GST; and

(e) if so, the details thereof and the steps taken by the Government to enhance the collection of GST?

New Education Policy

*29. DR. PRITAM
GOPINATHRAO
MUNDE:
SHRI ASADUDDIN
OWAIS:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has announced Draft National Education

Policy (NEP)-2019, if so, the salient features thereof and whether the Government has taken into confidence all stakeholders in this regard and if so, the details thereof;

(b) whether the said Policy has been finalised and if so, the manner in which the Draft NEP, 2019 is different from the Draft NEP, 2018 along with the details of amendment included in this policy, the reasons for such amendments;

(c) the details of the funds likely to be sanctioned for implementation of the said policy across the country including Tamil Nadu;

(d) whether the Government proposes to implement compulsory three language formula in all the States under the said Policy and make Hindi as a compulsory subject in all the States, if so, whether some States have opposed this formula and if so, the details thereof along with the reaction of the Government thereto;

(e) whether the proposed Policy is also employment-oriented, if so, the details thereof and if not, the reasons therefor along with the steps taken/to be taken by the Government for implementation of the said Policy and the time by which it is likely to be implemented; and

(f) whether the Government has taken special steps to carry out comprehensive reforms in the standard of education in the economically backward areas particularly Bundelkhand region and if so, the details thereof?

Conservation of Monuments

†*30. SHRI RAMCHARAN
BOHRA:
SHRI RAJIV PRATAP
RUDY:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has taken adequate steps for the conservation and preservation of archaeological/heritage sites and monuments in the country;

(b) if so, the details thereof along with the details of archaeological/heritage sites and monuments taken up for maintenance and restoration during each of the last three years and the current year in the country, monument/site-wise and State/UT-wise including Bihar;

(c) the details of funds allocated and expenditure incurred in this regard during the last three years and the current year, monument/site-wise and year-wise;

(d) the details of sites which the Government intends to take up for restoration in the near future along with the time by which the conservation work of these sites is likely to be completed; and

(e) whether the Government has prescribed certain procedure to provide contracts for development of such sites and if so, the details thereof?

Waiver of Bank Loans

*31. SHRI KODIKUNNIL
SURESH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Union Government has taken any steps to declare waiver or moratorium of bank loans for the victims in flood affected area in Kerala; and

(b) if so, the details thereof?

Quality of Education

†*32. SHRI RAVINDRA SHYAM
NARAYAN SHUKLA
ALIAS RAVI KISHA:
SHRI RAVINDRA
KUSHAWAHA:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of the policy formulated to improve the quality of education in primary and secondary schools in the country;

(b) whether there is any proposal to set up other schools on the lines of Rajkiya Pratibha Vidyalayas by the Government and if so, the details thereof;

(c) the number of such schools set up/proposed to be set up so far, State-wise including Uttar Pradesh; and

(d) the number of States where Rajkiya Pratibha Vidyalayas are providing their services, State-wise including Uttar Pradesh?

Development of Hatya Haran as Religious Site

†*33. SHRI ASHOK KUMAR
RAWAT:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Union Government has taken or proposes to take steps for development and maintenance of Hatya Haran religious site at Balamau in Uttar Pradesh;

(b) if so, the details thereof; and

(c) the details of the progress made in this regard so far?

Diploma Courses under Skill Development Programme

*34. SHRI B.B. PATIL:

Will the Minister of
SKILL DEVELOPMENT AND
ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether some companies have collaborated with the Ministry for launching Diploma Courses to make the next generation skilled enough to take up future jobs and if so, the details thereof;

(b) whether there is a need for working closely with the industries and academia to expand and scale the Skill Development Programmes; and

(c) if so, the details thereof along with the steps taken by the Government in this regard?

Wilful Defaulters

*35. SHRI KUNWAR
PUSHPENDRA SINGH
CHANDEL:
SHRI SRIRANGA APPA
BARNE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the cases of wilful defaulters of banks have increased during the last five years;

(b) if so, the details thereof and the reasons therefor including the number of such defaulters reported to the Government

by the Nationalised Banks during each of the last five years;

(c) the details of the Government policy to deal with such defaulters; and

(d) the amount recovered from such defaulters by the Nationalised Banks/Union Government during the said period?

Male-Female Unemployment Growth Rate

†*36. SHRI DEEPAK BAIJ:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the extent of unemployment in the country at present, State/UT-wise;

(b) whether the Unemployment is continuously rising in the country under which the unemployment among women has risen more and if so, the details thereof;

(c) the male-female unemployment growth rate during the last one decade including the number of employment opportunities provided by the Government during the same period; and

(d) whether the unemployment rate is more among the urban women compared to the rural women and if so, the details thereof?

Policy to Attract Tourist to Kelva Beach

†*37. SHRI RAJENDRA DHEDYA
GAVIT:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government proposes to prepare any policy/programme to attract foreigners as well as domestic tourists to 'Kelva Beach' at Palghar, Maharashtra;

(b) if so, the details thereof; and

(c) the time by which this policy/programme is likely to be implemented?

Tribal Sub-Plan

†*38. SHRI ASHOK
MAHADEORAO NETE:

Will the Minister of TRIBAL
AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether any guidelines have been issued to the Central Ministries and the State Governments to prepare Tribal Sub-Plan and to ensure allocation of fund in proportion to the percentage of population and to check diversion of fund as well as utilisation of fund as per requirement; and

(b) if so, the details thereof?

Royalty on Crude Oil and Gas

†*39. SHRI VISHNU DAYAL
RAM:

Will the Minister of PETROLEUM
AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether royalty is paid to the State Governments on crude oil and gas on the basis of wellhead prices of crude oil and if so, the details thereof;

(b) whether the upstream companies including Oil and Natural Gas Corporation Limited are paying the royalty to the States on post-discounted prices;

(c) if so, the details thereof;

(d) whether certain State Governments have represented to the Union Government for payment of royalty according to the established mechanism and at pre-discounted prices; and

(e) if so, the details thereof along with the follow-up action taken by the Government and the outcome thereof?

Apprenticeship

†*40. SHRI SUDHAKAR
TUKARAM
SHRANGARE:

SHRI P.P. CHAUDHARY:

Will the Minister of
SKILL DEVELOPMENT AND
ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री
be pleased to state:

(a) the total number of industrial units across the country which are providing apprenticeship training along with the industrial region-wise details thereof especially in Maharashtra and Madhya Pradesh;

(b) the action being taken by the Government against the said units which are not providing the said training;

(c) whether the Government proposes to make it mandatory to provide apprenticeship training in the country keeping in view that several large industrial units are functioning in several metropolitan cities in Maharashtra and Madhya Pradesh and this will lead to employment opportunities for the poor, educated and unemployed youth in the country; and

(d) if so, the time by which it is likely to be done along with the details of the preparations made in this regard?

NEW DELHI;
June 18, 2019
Jyaistha 28, 1941 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General

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LOK SABHA
CORRIGENDUM

to the List of Questions for **ORAL ANSWERS**
on June 24, 2019/Ashadha 3, 1941, (Saka)

Question No.	Correction
32	Name of Members: <u>for</u> "SHRI RAVINDRA SHYAM NARAYAN SHUKLA ALIAS RAVI KISHA" <u>read</u> "SHRI RAVINDRA SHYAM NARAYAN SHUKLA ALIAS RAVI KISHAN"

New Delhi
June 19, 2019.
Jyaistha 29, 1941 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General

LOK SABHA

List of Questions for WRITTEN ANSWERS

Monday, June 24, 2019/Ashadha 3, 1941 (Saka)

(Ministries of Corporate Affairs; Culture; Finance; Human Resource Development; Labour and Employment; Petroleum and Natural Gas; Skill Development and Entrepreneurship; Steel; Tourism; Tribal Affairs)

(कॉर्पोरेट कार्य; संस्कृति; वित्त; मानव संसाधन विकास; श्रम और रोजगार; पेट्रोलियम और प्राकृतिक गैस; कौशल विकास और उद्यमिता; इस्पात; पर्यटन; जनजातीय कार्य मंत्रालय)

Total Number of Questions — 230

Expanding the Scope of HEFA

192. SHRI NALIN KUMAR
KATEEL:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes for expanding the scope of Higher Education Financing Agency (HEFA) by enhancing its capital base;

(b) if so, the details thereof;

(c) whether the Government has identified the institutions for which financial assistance is required to improve the quality of education and if so, the details thereof;

(d) whether the Government has earmarked any funds for the said purpose and if so, the amount earmarked and sanctioned till date; and

(e) whether the Government has taken steps to mobilize the resources for the said purpose and if so, the details thereof?

Kendriya Vidyalaya in Banka District, Bihar

†193. SHRI GIRIDHARI YADAV:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the construction work of Kendriya Vidyalaya has not been started so far in Banka District of Bihar;

(b) if so, the details thereof along with the reasons therefor; and

(c) the efforts made by the Government to expedite construction of said Kendriya Vidyalaya along with the outcome thereof?

Reducing NCERT Syllabus

†194. SHRI VINAYAK RAUT:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is going to reduce the NCERT Syllabus in the schools affiliated with the Central Board of Secondary Education (CBSE) to lessen the burden of the school bags of children by half; and

(b) if so, the details thereof and if not, the reasons therefor?

National Mission on Monuments and Antiquities

195. SHRI G.M. SIDDESHWAR:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether a National Mission on Monuments and Antiquities has been made functional by the Government which aims at promoting cultural awareness among people through protection of heritage sites and under this Mission training are provided by Non-Governmental Organisations, Universities, Research Institutes and Museums;

(b) if so, the details thereof; and

(c) whether the activity of promoting cultural awareness among people through protection of heritage sites in Karnataka is going on under the National Mission on Monuments and Antiquities and if so, the details thereof?

Proposals received for Cultural Development in Gujarat

†196. SHRI MANSUKHBHAI
DHANJIBHAI VASAVA:

Will the Minister of CULTURE

संस्कृति मंत्री

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be pleased to state:

(a) whether the Government has received any proposal from Gujarat for cultural development during the last three years;

(b) if so, the details of the said proposals;

(c) the names of the proposals which have been given clearance;

(d) the names of the proposals which have not been given approval as on date including the reasons therefor; and

(e) the amount of funds sanctioned/ allocated for cultural development in Gujarat during the last three years including the work-wise details thereof?

Unemployment Rate

197. SHRI A. RAJA:

SHRI OM BIRLA:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of the educated unemployment rate/percentage across the country during the last three years and the current year, State/UT-wise including Tamil Nadu;

(b) whether this percentage along with the number of unemployed persons has been increasing year by year across the country and if so, the details thereof and the reasons therefor;

(c) whether it has created slow down in the economic growth across the country and if so, the details thereof and the reasons therefor and the action taken/being taken by the Government in this regard;

† Original notice of the question received in Hindi.

† Original notice of the question received in Hindi.

(d) whether the number of unemployed persons is increasing in the country and the problem of unemployment is more acute in the youth belonging to the age group of 18-25, if so, the details thereof;

(e) whether the problem of unemployment is more acute in the youth belonging to the age group of 18-25 and if so, the details thereof; and

(f) whether the Government is taking any concrete steps to formulate the National Employment Policy in the country and if so, the details thereof?

Astrology under PMKVY

198. DR. (PROF.) KIRIT
PREMJIBHAI SOLANKI:

Will the Minister of
SKILL DEVELOPMENT AND
ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government has introduced or is planning to introduce courses on Astrology as a part of the Pradhan Mantri Kaushal Vikas Yojana;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Public Sector Banks

†199. SHRI RODMAL NAGAR:
SHRI P.P. CHAUDHARY:
SHRI DEVJI M. PATEL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether any new steps are being taken by the Government to improve the condition of the public sector banks;

(b) if so, the number of banks to which funds have been provided by the Government for undertaking urgent corrective action along with the bank-wise details of the total amount of the said funds provided during the last five years; and

(c) the details of the positive impact of the said funds on the balance sheet and non-performing assets of the said banks?

e-Filing of Income Tax

200. DR. SUBHASH RAMRAO
BHAMRE:
SHRI SUNIL DATTATRAY
TATKARE:
DR. AMOL RAMSING
KOLHE:
SHRI KULDEEP RAI
SHARMA:
DR. HEENA GAVIT:
SHRIMATI SUPRIYA
SULE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether there is a marked increase in the number of income tax filed through e-filing;

(b) if so, the details thereof along with the number of income tax return processed and the quantum of refunds issued in the current fiscal;

(c) whether the Government has taken any steps to accord high priority to the issue of refunds, particularly to small taxpayers and if so, the details thereof;

(d) whether the Government has initiated steps to educate people to file their income tax return through e-filing;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the other steps taken by the Government to process income tax return in a time-bound manner and to smoothen the process of e-filing?

Professional and Higher Education

201. MOHAMMED FAIZAL
P.P.:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether any new projects for Professional and Higher Education are lying pending before the Government for the Lakshadweep;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to expedite completion/implementation of such projects?

Crowd Control

202. SHRIMATI MEENAKASHI
LEKHI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is planning to introduce measures for crowd control at pilgrimage sites such as Shirdi and Tirupati;

(b) if so, the details thereof; and

(c) the steps taken/being taken to attract foreign tourists to such sites?

Black Money

†203. SHRI SUSHIL KUMAR
SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has received the report of the high level committee constituted for bringing back black money in the country;

(b) if so, the details thereof;

(c) whether the State/UT-wise details have been gathered regarding the action taken against the Indian citizens possessing black money in the country and abroad as well as the money seized in this regard during the last five years; and

(d) if so, the details thereof?

Promotion of Tourism in Gujarat

204. SHRI NARANBHAI
KACHHADIA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of the schemes/programmes being implemented by the Government for promotion of tourism in the country particularly in Gujarat;

(b) the details of the fund provided under the said schemes/programmes during the last three years and the current year, scheme/programme-wise;

(c) whether the Government is planning to start any new schemes in the Ministry to attract more foreign tourists and if so, the details thereof; and

(d) the other corrective measures taken/being taken by the Government for the better and helpful journey of the foreign tourists?

Demand of LPG

†205. SHRI NIHAL CHAND:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the status with regard to demand of LPG in the country during the last one year, State-wise;

(b) whether LPG cylinders are being supplied to each State as per the demand;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the status of demand and supply after surrendering of LPG subsidy by people?

Sanctioned Strength of Teachers

206. SHRI SANTOKH SINGH
CHAUDHARY:
SHRI NALIN KUMAR
KATEEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the sanctioned strength of teachers in higher education institutions of the country, institution-wise and State-wise including Karnataka;

(b) the number of faculty vacancies in higher education institutions, institution-wise;

(c) the steps taken by the Government to fill up these vacancies along with the details and timeline thereof;

(d) whether the Government has received any information/complaints

regarding the phenomenon of 'inbreeding', where students graduating out of a university are appointed as faculty at the same university affecting merit and diversity and if so, the details thereof; and

(e) the steps taken by the Government to eliminate this practice of 'inbreeding'?

Skill Development Centres

207. PROF. SAUGATA ROY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the number of Skill Development Centres in the country, State/UT wise;

(b) the details of any new proposal to set up new Skill Development Centres in the country;

(c) if so, the details thereof;

(d) whether the Government has assessed that the trainees, who got training from Skill Development Centres are getting placements according to their skill expertise; and

(e) if so, the details thereof?

Sports in Schools

†208. SHRIMATI RANJAN BEN
DHANANJAY BHATT:
SHRI JAYADEV GALLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is seriously considering to make policy to

identify interest of each child towards sports activities from the new academic session and if so, the action taken/ proposed to be taken by the Government in this regard;

(b) whether the Government proposes to give special fund to promote the sports activities for children in schools and if so, the details thereof, State/UT-wise along with the special funds earmarked to States, State/UT-wise including Gujarat;

(c) the time by which the said funds are likely to be provided;

(d) whether the Government is aware that as per some global education survey, a very less percentage of Indian students spend sufficient time on sports and nearly 25 per cent students does not play any sport in schools; and

(e) if so, the steps taken/ proposed to be taken by the Government so that children play more and more hours in a week?

Steel Authority of India Limited

209. SHRI D.K. SURESH:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether it is true that Steel Authority of India Ltd. (SAIL) is unable to meet demand for new rails of the Indian Railways for track renewal and capacity augmentation;

(b) if so, the details thereof including the demand received therefor by SAIL during the last three years;

(c) whether SAIL has taken steps to supply all the required quantity to the agencies including Indian Railways; and

(d) if so, the details thereof and if not, the reasons therefor?

Right to Education

210. DR. SHASHI THAROOR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has asked the State Governments of Goa, Manipur, Mizoram, Sikkim and Telangana to issue notifications regarding the admissions under the Right of Children to Free and Compulsory Education (RTE) Act, 2009;

(b) if so, the details thereof including the dates on which such recommendations were conveyed;

(c) whether the Union Government has asked State Governments which have not notified the per child cost under the RTE, to notify the same;

(d) if so, the details thereof including the dates on which such recommendations were conveyed;

(e) whether the Government has undertaken a review of the working of the RTE, to ascertain as to why only a fraction of the amounts sought by the States from the Government, were actually reimbursed; and

(f) if so, the details thereof and if not, the reasons therefor?

Kendriya Vidyalayas in Haryana

†211. SHRI DHARAMBIR
SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the total number of newly announced Kendriya Vidyalayas in the country particularly in Haryana, District-wise details in regard to Haryana;

(b) the details of the time by which the construction work of buildings of the newly announced Kendriya Vidyalayas is likely to be started in all the districts of Haryana including Nooh; and

(c) whether there is any hindrance in the construction of the buildings and if so, the details thereof?

Promotion of Performing Visual Arts

212. SHRI BHAGWANTH KHUBA:

Will the Minister of CULTURE
संस्कृति मंत्री
be pleased to state:

(a) whether the Government has any institutes and agencies engaged in the promotion of performing visual arts;

(b) if so, the details thereof;

(c) whether the Government allocated any funds for setting up of such institutes;

(d) whether the Government plans to set up of cultural institutions in the field of performing visual arts; and

(e) if so, give details thereof?

Education Policy

213. SHRI OM BIRLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT
मानव संसाधन विकास मंत्री
be pleased to state:

(a) whether the Government has taken cognizance of the fact that there are some States that have raised objection on draft New Education Policy;

(b) if so the points on which they are having objection and the steps taken by the Government to resolve their objection;

(c) whether the Government also taken note of the fact that the criteria for recruiting teachers in the schools are very lengthy in this draft; and

(d) if so, the steps taken by the Government to make it less complex?

Petrol Pumps/CNG Stations

214. SHRI KAUSHAL KISHORE:
SHRI ASHOK
MAHADEORAO NETE:

Will the Minister of PETROLEUM AND NATURAL GAS
पेट्रोलियम और प्राकृतिक गैस मंत्री
be pleased to state:

(a) whether the Government has invited applications for new petrol pumps and CNG filling stations in the country particularly in Uttar Pradesh;

(b) if so, the details thereof, State-wise;

(c) the details of the procedures adopted for allocating new petrol pumps and CNG filling Stations;

(d) the time by which the entire procedure for allocation would be completed; and

(e) whether the Government proposes to set up CNG stations in the polluted cities of the country including the metropolitan cities?

Indian Institute of Skills (IISs)

215. SHRI JAYADEV GALLA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether it is not true that the Ministry has set up Indian Institute of Skills (IISs) only in the Northern (Kanpur & Ahmedabad) and Western (Mumbai) India and there is not even a single IISs in the Southern and Eastern India;

(b) if so, the reasons for showing discrimination towards Southern and Eastern India;

(c) whether there are any plans to set up IISs in Andhra Pradesh and if so the details thereof; and

(d) if not, the reasons therefor?

Tourism Projects in Andhra Pradesh

216. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of TOURISM
पर्यटन मंत्री

be pleased to state:

(a) the details of tourism projects launched by the Government in the recent past to promote tourism and also create employment opportunities in tourism sector;

(b) the details of each tourism project sanctioned/being implemented in Andhra Pradesh during the last five years for tourism development, particularly in Krishna (Manginapudi and Suryalanka) and Guntur districts; and

(c) the details of employment potential created/proposed to be created due to above projects?

GAIL Pipeline

217. SHRI T.N. PRATHAPAN:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the current status of the GAIL pipeline construction in Kerala;

(b) the number of kilometres of work completed so far;

(c) the action taken by the Government to resolve the complaints regarding land acquisition including residential properties;

(d) the quantum of amount released as compensation for those who lost their residential properties during acquisition; and

(e) whether the Government has put up any deadline regarding the completion of the work in the State and if so, the details thereof?

Shell Companies

218. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has developed any smart mechanism to identify shell companies in the country;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the action taken so far against the shell companies during the last three years and the current year, State/UT-wise including Bihar?

Higher Education

219. SHRI RAJESHBHAI
CHUDASAMA:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is aware that a large number of Indian students go abroad for higher education every year resulting in outflow of huge amount of money from the country and if so, the details thereof;

(b) whether the amount could have been spent in the country itself if the higher educational institutions of the country are upgraded to global standards which would not only strengthen educational institutions but also serve the best interest of the students; and

(c) if so, the details of efforts made by the Government in this regard during the last four years along with the result thereof?

PRASAD Scheme

220. SHRI K.
MURALEEDHARAN:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of Pilgrimage Rejuvenation and Spirituality Augmentation Drive (PRASAD) scheme;

(b) whether the Government has included Pilgrimage Centre like Sabarimala & Guruvayur temple in Kerala under the Scheme;

(c) if so, the details thereof; and

(d) the amount sanctioned by the Union Government to the State in this regard?

Setting up of Retail Outlets

221. SHRI VINCENT H. PALA:

Will the Minister of PETROLEUM
AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the number of new Retail Outlets (ROs) allotted and functioning and not functioning during the last five years, State-wise;

(b) the increase in sales of petroleum products during the said period, State-wise;

(c) the amount spent on Foreign Exchange for import of petroleum products during the said period, year-wise; and

(d) the numbers of staff employed in newly allotted ROs during the said period, State-wise?

Forest Villages

222. SHRIMATI RATHVA
GITABEN
VAJESINGBHAI:

Will the Minister of TRIBAL
AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of programmes being implemented by the Government specially for forest villages and its dwellers in the country particularly in tribal areas for the last two years, State-wise;

(b) the allocation made, amount sanctioned, released and utilisation made by the State Governments as well as concerned departments for the purpose during this period; and

(c) whether the Government has proposed for upgradation of Forest Villages into Revenue Villages and if so, the details thereof?

Stipend to Apprentices

223. SHRIMATI RAKSHA
NIKHIL KHADSE:

Will the Minister of
SKILL DEVELOPMENT AND
ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the stipend paid to the apprentices have been linked with the minimum wages applicable to the respective State where the establishments have located;

(b) if so, the details thereof;

(c) the details of the stipend payable for the apprentices for their training period applicable under the apprenticeship act;

(d) the details of the stipend paid for the apprentices engaged having completed their Diploma and Graduate in various engineering disciplines; and

(e) the comparable statement for the stipend drawn by the apprentices in hand having completed their Industrial Training

Institute (ITI) trades after x class and the Graduate or Diploma engineers engaged as apprentices?

Job Losses

224. SHRI H.
VASANTHAKUMAR:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether it is true that the rate of unemployment stood at more than 8.5% in the last few months;

(b) if so, the details thereof, State-wise;

(c) whether most of the job losses came from the rural population and if so, the details thereof;

(d) whether it is also true that about 4 million jobs were lost by the salaried employees; and

(e) if so, the details thereof and the corrective measures proposed to be taken by the Government in this regard?

Increasing Seats in Kendriya Vidyalayas

225. SHRI PARVESH SAHIB
SINGH:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has increased seats of Kendriya Vidyalayas in the country including Delhi during the last five years and if so, the details thereof;

(b) the average student-teacher ratio in Kendriya Vidyalayas in Delhi as of June 2019;

(c) the steps taken by the Government to improve infrastructure and technology in Kendriya Vidyalayas in the country including Delhi during said period?

Preservation of Local Languages

226. SHRI ADHIR RANJAN CHOWDHURY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether it is a fact that local languages of India are disappearing due to globalisation and if so, the details thereof, language-wise;

(b) whether the Government plans to prepare an action plan on how the various Indian languages across the country can be developed in an integrated manner; and

(c) the details of other corrective steps taken/being taken by the Government to preserve local languages?

Spiritual Tourism Circuit Project

227. ADV. ADOOR PRAKASH:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has approved a Sree Narayana Guru Spiritual Tourism Circuit Project linking Sivagiri and other places in Kerala; and

(b) if so, the details thereof along with the funds allocated and released?

Health and Pension Facility to Labourers

†228. SHRI MANOJ TIWARI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of policy formulated for providing health and pension facilities to the labourers working in unorganised sectors;

(b) the State-wise details of the beneficiaries during the last three years;

(c) the details of the provision in place regarding the types of assistance to be provided to the families of labourers killed in accidents;

(d) if so, the details thereof;

(e) whether the complaints of irregularities in providing compensation have been received; and

(f) if so, the details thereof?

VAT-related Complaints

229. SHRI SUNIL KUMAR MONDAL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken any steps against those Malls and Supermarkets where customers are getting duped by double VAT after launching of Goods and Services Tax;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Kaushal Vikas Yojana in Uttar Pradesh

†230. SHRI HARISH DWIVEDI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the district-wise total number of centres currently operational under the Kaushal Vikas Yojana in Uttar Pradesh;

(b) the skills for which training is being given to the youths in the centres operating for Skill Development;

(c) the district-wise number of youth trainees in the training centres functioning in various districts of Uttar Pradesh;

(d) whether the Government has received complaints of irregularities in these training centres; and

(e) if so, the details of the action taken by the Government thereon so far?

Suicides by Students

231. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is aware that the stress level has been increasing in students due to various reasons and whether the Government has conducted any study in this regard;

(b) if so, the details thereof;

(c) whether the Government has noticed the recent cases of suicides by

students studying in universities in the country and if so, the details thereof University-wise; and

(d) the steps taken/being taken by the Government to prevent student suicides and safety on and off campuses?

Complaints against IOCL Plant

232. SHRI HIBI EDEN:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has received any complaints or requests from the people residing near Puthuvypin Indian Oil Corporation Limited (IOCL) plant at Kochi, Kerala and if so, the details thereof;

(b) whether the Government has conducted any study regarding the safety of the people residing near the said IOCL plant and if so, the details thereof;

(c) whether any safety precaution is set for the emergency evacuation of the people, if needed; and

(d) if so, the details thereof?

Admission Capacity of ESIC Hospitals

†233. SHRI RAJAN VICHARE:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the admission capacity of patients in all hospitals of Employees State Insurance Corporation (ESIC) in Maharashtra and the number of worker patients admitted to these hospitals;

(b) the present status of treatment facility provided at these hospitals;

(c) whether all these hospitals are functioning with their full strength and providing treatment to the workers;

(d) if not, the steps being taken by the Government to improve treatment facility for workers;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

Formulation of a National Library Policy

234. DR. SUKANTA MAJUMDAR:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether there is an urgent need for formulation of a National Library Policy for coordinated development of the libraries in the country and if so, the details thereof;

(b) whether a large number of posts in libraries under the administrative control of the Ministry are lying vacant and if so, the details of sanctioned posts and vacant posts, library/institution-wise and steps being taken by the Government to fill up vacant posts;

(c) whether due to shortage of fund and resources, libraries are in state of despair including the National Library, Kolkata and if so, the details thereof along with the Government's reaction thereto; and

(d) the other measures taken/being taken by the Government in this regard?

Women Reservation in Central Universities

†235. SHRI AJAY MISRA TENI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is considering to implement 33 percent reservation for women in Central Universities with a view to provide higher education to the women/girls of the country;

(b) if so, the percentage of women/girls likely to be benefited through it; and

(c) if not, the reasons therefor?

Self Defence Training for Girls in Schools

236. SHRIMATI RAMYA HARIDAS:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of efforts made by the Government to make self defence training compulsory for girl students in schools in the country keeping in view the increasing atrocities against them;

(b) if so, the details thereof; and

(c) the achievements made by the Government in this regard?

Kendriya Vidyalaya in Kolar in Karnataka

237. SHRI S. MUNISWAMY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has any plan to start Kendriya Vidyalaya at Kolar in Karnataka and if so, the details thereof;

(b) whether the Government has received any representation/ request in this regard and if so, the details thereof; and

(c) the action taken/to be taken by the Government in this regard?

Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas

†238. SHRI SUMEDHANAND SARSWATI:
SHRI SUNIL KUMAR SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is aware that Kendriya Vidyalayas have not been set up in all districts of the country and if so, the State/UT-wise details of the districts which do not have any Kendriya Vidyalaya;

(b) whether the proposal regarding setting up of a new Kendriya Vidyalaya in Barwadhi of Latehar district of Jharkhand and in Sikar Lok Sabha Constituency of Rajasthan is under consideration of the Government and if so, the status in this regard;

(c) whether the Ministry of Railways have agreed to provide land for setting up a Kendriya Vidyalaya in Barwadhi; and

(d) if so, the time by which the Government is likely to take further action in this regard?

Tribal Welfare Schemes for NE States

†239. SHRI DILIP SAIKIA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the present status of tribal welfare schemes in North-Eastern States including Assam;

(b) whether the Government is considering to launch new schemes for upliftment of tribal people in North-Eastern States including Assam;

(c) whether the Government is also considering to launch employment programmes for the said States; and

(d) if so, the details thereof along with the time-limit set in this regard?

Scrap Fee Subsidy in Educational Institutions

240. SHRI KULDEEP RAI SHARMA:

SHRIMATI SUPRIYA SULE:

DR. SUBHASH RAMRAO BHAMRE:

SHRI SUNIL DATTATRAY TATKARE:

DR. AMOL RAMSING KOLHE:

DR. HEENA GAVIT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has any proposal to scrap fee subsidy in top educational institutions like Indian Institutes of Technology (IITs) and if so, the details thereof and the reasons therefor;

(b) whether the Government has worked out any mechanism to help weaker section students who would be affected as a result thereof, to avail subsidy for study in top educational institutions;

(c) whether the Government is also planning to set up a national crowdfunding platform and if so, the details thereof and the objective behind the move;

(d) whether the Government has also launched nationwide movement called Each One, Teach One urging families to support the educational needs of at least one student;

(e) if so, the number of students who got benefited out of this national movement; and

(f) the other steps taken by the Government to make this movement successful one and achieve the objective for which it was set up?

Education Policy

241. SHRI BIDYUT BARAN
MAHATO:
SHRI SUDHEER GUPTA:
SHRI GAJANAN
KIRTIKAR:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether Draft New Education Policy proposes a complete restructuring of higher education by making substantial

changes in different courses and if so, the salient features of the said policy;

(b) whether the Government also proposes to include early childhood education as part of formal school education and reconfiguration of school curriculum and pedagogy in different age groups respectively; and

(c) if so, the salient features therefor?

Promote Skill Development and Entrepreneurship

†242. SHRI RAMDAS C. TADAS:
SHRI CHANDRA
PRAKASH JOSHI:

Will the Minister of SKILL
DEVELOPMENT AND
ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether there is a shortage of institutions to promote skill development and entrepreneurship in the country, if so, the details thereof; and

(b) the number of institutions set up to promote skill development and entrepreneurship in the country so far, State-wise?

Pradhan Mantri Jandhan Yojana

243. SHRI JAGDAMBIKA PAL:
DR. SUKANTA
MAJUMDAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the salient features of Pradhan Mantri Jan Dhan Yojana (PMJDY) along with the criteria fixed for the beneficiaries

under the scheme and the total number of beneficiaries under the scheme so far, State/UT-wise including Siddharth Nagar District;

(b) whether PMJDY has failed and if so, the details thereof and the reaction of the Government thereto;

(c) whether 335 million accounts have been opened in the banks under the scheme so far in which an average amount of Rs. 2548/- has been deposited till now and if so, the details thereof;

(d) whether almost 40 per cent of the said accounts were inoperative till December, 2018; and

(e) if so, the details thereof and the reasons for constant decline in the operational accounts along with the remedial steps taken by the Government so far in this regard?

Criteria for Conservation of Heritage Sites and Projects under PPP

244. DR. MANOJ RAJORIA:
SHRI GIRIDHARI YADAV:
SHRIMATI RAMA DEVI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has taken steps for facilitating the Public Private Partnership in conservation of heritage sites and if so, the details thereof;

(b) whether the Government is monitoring the progress of conservation projects which are being implemented under PPP mode and if so, the details thereof;

(c) the criteria set up by the Government for the private companies

which have been entrusted the responsibility of maintaining the historical and heritage sites;

(d) whether the said companies are complying with these norms and criteria; and

(e) if not, the action taken by the Government against these companies including the outcome of the said action taken?

Special Category Status to States

†245. SHRI KAUSHALENDRA
KUMAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether Bihar, Andhra Pradesh and certain economically backward States have been making a demand to grant the status of special State to them;

(b) if so, the details thereof;

(c) whether the Government is considering the said demand as genuine and if not, the reasons therefor;

(d) whether the industries which are to be set up in these States are likely to be exempted from central taxes due to the said status of special State as a result of which more and more industries will be set up in these States for overall development of the State; and

(e) if so, the details thereof?

Fraud in Granting Maternity Leave

†246. SHRI PANKAJ
CHAUDHARY:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the cases of fraud in granting maternity leave with full salary in Employees' State Insurance Corporation have come to the notice of the Government;

(b) if so, the details thereof; and

(c) whether the Government is likely to take any effective measure to check fraud in granting maternity leave with full salary?

Mid-Day Meal Scheme

247. SHRI RAHUL RAMESH SHEWALE:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the number of complaints received by the Government for substandard food quality being provided in Mid-Day Meal Scheme during each of the last three years and the current year, State/UT and Year-wise;

(b) the number of children hospitalised and died after eating such food across the country during the said period, State/UT and Year-wise;

(c) whether the Government has conducted any enquiry in this regard and if so, the details thereof and if not, the reasons therefor;

(d) whether the Government has announced any compensation to the

parents of children who have hospitalised and died after eating such mid-day meal during the said period and if so, the details thereof; and

(e) the other corrective steps taken/being taken by the Government in this regard?

Programmes in Tribal Areas of Rajasthan

†248. SHRI KANAKMAL KATARA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of various programmes being implemented in tribal areas of Rajasthan with Central assistance;

(b) the details of the total fund provided to Rajasthan under these programmes by the Union Government during the last three years; and

(c) the details of the funds utilised or receiving under these schemes by the State Government during the last three years?

Child Labour

†249. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of steps taken/being taken by the Government to check Child Labour and whether these steps have been successful;

(b) if so, the comparative data in respect of during last three years; and

(c) the time by which Child Labour is likely to be abolished completely?

Sanctioning of Gandhi Circuit

250. DR. SANJAY JAISWAL:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has sanctioned a Gandhi circuit to commemorate centenary of Champaran Satyagraha;

(b) if so, the details along with the progress achieved so far; and

(c) the details of the funds sanctioned so far and the timeline by which the circuit is likely to be completed?

Cultural Centres and Cultural Development Programmes

251. DR. NISHIKANT DUBEY:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has established/proposes to establish cultural centres in various States including Jharkhand for creating awareness among people about cultural heritage of our country;

(b) whether the Government has taken any steps to promote cultural development programmes in various parts of the country including Jharkhand;

(c) if so, the details thereof along with the schemes formulated/being implemented in this regard; and

(d) the other steps taken/being taken by the Government to promote culture of our country?

Bank Loan to Farmers

†252. SHRI PRATAPRAO JADHAV:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken/proposed to take any steps to provide bank loan facility to the farmers who have applied for bank loans in the country particularly to all those farmers of Buldhana Parliamentary Constituency of Maharashtra;

(b) if so, the details thereof, State-wise including the said constituency; and

(c) if not, the reasons therefor?

Welfare Schemes for Hilly Tribal Area

253. DR. T.R. PAARIVENDHAR:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the total number of schemes being implemented by the Government for the welfare of the people living in the hilly area across the country;

(b) whether the Government will take necessary steps to provide drinking water, medical and road connectivity facilities to the tribal peoples living in Panchamalai Hills in Perambalur district of Tamil Nadu;

- (c) if so, the details thereof; and
(d) if not, the reasons therefor?

Promotion of Tourism in Karnataka

254. DR. UMESH G. JADHAV:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the measures taken by the Government to promote tourism in Karnataka especially in Kalaburagi;

(b) whether there has been a decline in the number of foreign tourists in Karnataka during the recent past;

(c) if so, the details thereof during the last three years including current year; and

(d) the reasons behind the decline of tourists along with the steps taken by the Government in this regard?

Pollution Control Device in Steel Plants

†255. DR. RAMAPATI RAM TRIPATHI:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) whether the pollution control device *i.e.* Electrostatic Precipitator system has now become outdated due to which the environment is getting polluted across various steel plants of the country;

(b) if so, the details thereof; and

(c) the remedial steps taken/proposed to be taken by the Government in this regard?

Vision to Bring India in Top Tourist Countries

†256. SHRIMATI VEENA DEVI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has envisaged to make India one of the top ten tourist countries with regard to arrival of tourist and earning of revenue therefrom;

(b) if so, the details thereof; and

(c) the steps taken/being taken by the Government in this regard?

GDP Growth

257. SHRI ABHISHEK

BANERJEE:

SHRI T.N. PRATHAPAN:

SHRI H.

VASANTHAKUMAR:

SHRI ANTO ANTONY:

SHRI KODIKUNNIL

SURESH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Gross Domestic Product (GDP) estimates for the January-March quarter of financial year 2018-19 has been recorded at 5.6 percent which is the lowest growth rate in the past five financial years;

(b) if so, the details thereof along with the details of GDP during the last five years, year and sector-wise;

(c) whether the Government has identified the reasons for this and if so, the details thereof;

(d) whether India has lost its fastest growing economy tag to China after two years and if so, the details thereof and the reasons therefor;

(e) the details of actions which have been taken by the Government to tackle the constant decline of GDP growth rate and boost the same; and

(f) the details of reasons for major slowdown in sectors like manufacturing, construction and service sectors?

Setting up of National Skilled Development Fund

†258. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government is considering to set up a National Skill Development Fund to start a training programme for the skilled labourers through Public Private Partnership and to provide infrastructural facilities to them so that they can be trained or get authentication of their present skill acceptance at international level;

(b) if so, the details thereof;

(c) whether the related stakeholders have been consulted regarding their contribution; and

(d) if so, the time by which this is likely to be implemented?

Tribal Sub-Plan for Bihar

†259. SHRIMATI RAMA DEVI: SHRI GIRIDHARI YADAV:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the funds allocated by the Union Government to Bihar under the Tribal Sub-Plan;

(b) the details of works proposed to be undertaken under the said Tribal Sub-Plan;

(c) the amount of funds remain unutilized out of the allocation to Bihar under the Tribal Sub-Plan till date;

(d) the reasons for non-utilisation of the said funds;

(e) whether the Government has conducted any investigation regarding the construction works undertaken under the Tribal Sub-Plan in Bihar by an independent agency;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

Pradhan Mantri Kaushal Vikas Yojana

260. SHRI SUNIL DATTATRAY TATKARE:

DR. SUBHASH RAMRAO

BHAMRE:

DR. AMOL RAMSING

KOLHE:

SHRI KULDEEP RAI

SHARMA:

DR. HEENA GAVIT:

SHRIMATI SUPRIYA

SULE:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the details of targets set, achievements/progress made under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) during the last three years and the current year, State/UT-wise;

(b) the details of the funds allocated / released and utilized for the Yojana along with the number of persons benefited/ trained thereunder during each of the last three years and the current year, State/UT-wise;

(c) the details of Skill Development Centres under the Yojana presently functioning in the country, State/UT-wise;

(d) whether the Government proposes to open such centres under the Yojana in each district of the country and if so, the details thereof;

(e) whether the Government has reviewed the Yojana to ascertain its shortcomings and the number of persons who got employment thereunder and if so, the details thereof; and

(f) the further measures taken by the Government to make the Yojana more effective for its better implementation?

Status of Adarsh Smarak Scheme

261. DR. AMOL RAMSING
KOLHE:
DR. SUBHASH RAMRAO
BHAMRE:
SHRI SUNIL DATTATRAY
TATKARE:
SHRI KULDEEP RAI
SHARMA:
DR. HEENA GAVIT:
SHRIMATI SUPRIYA
SULE:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the present status of Adarsh Smarak Scheme being implemented by Archaeological Survey of India (ASI);

(b) the number of protected monuments identified by the ASI to implement the said scheme, State/UT-wise;

(c) the details of funds allocated to implement the scheme;

(d) whether the Adarsh Smarak Scheme has achieved the objective for which it was introduced and if so, the details thereof;

(e) whether the Government proposes to upgrade all the monuments managed by ASI to the standards of the Adarsh Smarak in a phased manner and if so, the details thereof along with the steps taken/being taken in this regard;

(f) the number of requests received from States/UTs for inclusion of certain monuments under the said scheme, State/UT-wise along with the status of such requests; and

(g) the other steps taken by the Government in this regard?

LPG Refilling Plants

262. Dr. Heena Gavit:
DR. SUBHASH RAMRAO
BHAMRE:
SHRI SUNIL DATTATRAY
TATKARE:
DR. AMOL RAMSING
KOLHE:
SHRI KULDEEP RAI
SHARMA:

SHRIMATI SUPRIYA
SULE:

Will the Minister of PETROLEUM
AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the number of gas cylinder refilling plants set up by Oil Marketing Companies in different parts of the country along with the production and distribution details of each plant during the last three years and the current year, State/UT-wise;

(b) whether some States are facing shortage of refilling plants for gas cylinders and if so, the details thereof along with any proposal with the Government to set up new refilling plants for gas cylinders in the country;

(c) whether the Government awards repair work of damaged gas cylinders to private companies on contract basis and if so, the details thereof along with the number of private companies involved in the repair work of cylinders, company-wise; and

(d) whether the private companies are following the norms laid down by the Government in this regard and if not, the reasons therefor?

Survey on Employment

†263. SHRI CHANDRA
PRAKASH JOSHI:
SHRI N.K.
PREMACHANDRAN:
SHRI RAMDAS C. TADAS:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has conducted study or survey regarding the rate of change of employment during the last five years, if so the details thereof;

(b) whether the Government has collected the data regarding the employment opportunity in the Government Sector during the last five years;

(c) if so, the State-wise details of employment generated in the Government sector and private sector during the last five years;

(d) whether it has come to the notice of the Government that the unemployment rate has increased during the last five years, and if so, the details regarding the increase of rate of unemployment during the said period in the country, State-wise; and

(e) the steps being taken to solve the problem of unemployment alongwith the details of the schemes being implemented in this regard?

Higher Educational Institutions

264. DR. SHRIKANT EKNATH
SHINDE:
DR. PRITAM
GOPINATHRAO
MUNDE:
SHRI SRIRANGA APPA
BARNE:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether there are three lakh vacancies in Government run higher education institutions;

(b) if so, the time by which these vacancies have been accumulated;

(c) whether the education standards in higher education institutions are deteriorated due to this huge number of vacancies and if so, the details thereof along with the reaction of the Government thereon;

(d) whether the Government has issued any guidelines to fill up vacant posts in all the universities, colleges and institutions and if so, the details thereof, and

(e) the steps taken by the Government to monitor the recruitment process to fill up vacant posts without any further delay?

LPG Pipeline

†265. SHRI DEVJI M. PATEL:
SHRI SUDHAKAR
TUKARAM
SHRANGARE:
SHRI RODMAL NAGAR:
SHRI P.P. CHAUDHARY:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether LPG pipelines have been or are being laid by all the three public sector oil marketing companies in the country;

(b) if so, the details thereof, State and Metropolitan city-wise especially in regard to Latur district of Maharashtra;

(c) whether any action is proposed to be taken by the Government to expedite the work of laying LPG pipelines in the metropolitan cities and if so, the details thereof and if not, the views of the Government in this regard;

(d) whether the Government proposes to lay LPG pipelines in all the metropolitan

cities including those in Madhya Pradesh and all the districts including Jalore and Sirohi in Rajasthan; and

(e) if so, the details thereof along with the time by which it is likely to be done and if not, the intention of the Government in this regard?

Sovereign Gold Bonds

266. SHRI SUDHEER GUPTA:
SHRI BIDYUT BARAN
MAHATO:
SHRI GAJANAN
KIRTIKAR:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Reserve Bank of India (RBI) has announced the issue of sovereign gold bonds on behalf of the Government for fixed period and if so, the details thereof; and

(b) whether the Government has set any ceiling for the said issue for an individual or an organisation and if so, the details thereof?

Education Loans

267. SHRI BHARTRUHARI
MAHTAB:
SHRI RAHUL RAMESH
SHEWALE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the instructions/guidelines issued by the Government/ Reserve Bank of India to the banks including State Bank of India (SBI) for granting education loans for pursuing higher education;

(b) whether SBI and a few other nationalised banks are not granting education loan for post-graduation diploma courses conducted by colleges and approved by AICTE, if so, the reasons therefor;

(c) whether as a result thereof the students particularly those belonging to SC/ ST and poor class families are being exploited by the private banks by charging higher interest rates;

(d) if so, the details thereof along with the corrective steps taken by the Government in this regard; and

(e) the details of the education loans sanctioned and disbursed by the SBI for pursuing degree and diploma courses inside and outside the country during each of the last three years and the current year, State-wise?

Weight of LPG

†268. SHRI VINAYAK RAUT:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the present status of the action taken by the Government to maintain the approved weight of LPG in view of wide irregularities found in the weight of LPG cylinders being supplied to the consumers in the country;

(b) the number of cases filed in this regard in Maharashtra during the last three years till date, company/year-wise; and

(c) the corrective measures taken by the Government in this regard?

Merger of Educational Schemes

269. SHRI G.M. SIDDESHWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Ministry has decided to merge SSA (Sarva Shiksha Abhiyan), RMSA (Rashtriya Madhyamik Shiksha Abhiyan) and Centrally Sponsored Scheme on Teacher Education under the Samagra Shiksha Abhiyan;

(b) if so, the reasons therefor;

(c) whether it would lead to losing of jobs by people working on contractual basis and outsourcing under SSA, particularly in Karnataka where more than two hundred people would lose their jobs due to above merger; and

(d) if so, the steps taken/to be taken by the Government to protect them?

National Skills Qualification Framework

270. SHRI A. RAJA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the details of the funds likely to be sanctioned, allocated and utilised under this programme across the country including Tamil Nadu;

(b) the details of the number of youth joined and benefited under this programme during the last three years and the current year across the country including Tamil Nadu;

(c) the details of the target set and achievements made under this programme so far;

(d) whether the Government has included one National Skills Qualification Framework under this programme; and

(e) if so, the details thereof along with its achievements across the country including Tamil Nadu?

Tourism Projects for Lakshadweep

271. MOHAMMED FAIZAL
P.P.:

Will the Minister of TOURISM
पर्यटन मंत्री

be pleased to state:

(a) whether any new project or ongoing project is pending under the Ministry in "Lakshadweep";

(b) if so, the details thereof;

(c) whether any special schemes are available for the tourism development in the Islands; and

(d) if so, the details thereof?

Kendriya Vidyalayas

†272. SHRI SUNIL KUMAR
SINGH:
SHRI SUDHAKAR
TUKARAM
SHRANGARE:
SHRI SUMEDHANAND
SARSWATI:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether there is shortage of teachers in Kendriya Vidyalayas situated in various parts of the country and many of the said vidyalayas are being run without Principals;

(b) if so, the details thereof, State/ UT-wise especially in regard to Chatra and Latehar districts in Jharkhand;

(c) whether the Government has taken any steps to fill the said vacancies so that the education of the students is not affected in the new session; and

(d) if so, the details thereof?

Educational Development Schemes

273. SHRI MANOJ KOTAK:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has formulated any schemes for educational development of economically backward classes of the country;

(b) if so, the details thereof along with the amount of funds allocated for such schemes; and

(c) the mechanism to ensure proper utilization of funds allocated for such schemes?

Sports Activities under CSR

274. SHRI NARANBHAI
KACHHADIYA:

Will the Minister of CORPORATE
AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the details of other activities including sports covered under the Corporate Social Responsibility(CSR) policy;

(b) whether the Government has any proposal to include more sports/activities under CSR and if so, the details thereof along with the time by which the said activity is likely to be included and if not, the reasons therefor; and

(c) the steps taken/being taken by the Government to ensure/facilitate effective implementation of CSR policy?

Atal Tinkering Labs and Innovation Mission

†275. SHRIMATI RANJAN BEN
DHANANJAY BHATT:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to take a big initiative like Atal Tinkering Labs and Atal Innovation Mission to encourage research and innovation in the schools of the country;

(b) if so, whether the Government proposes to provide the said facilities in the schools located in Vadodara City of Gujarat; and

(c) if so, the time by which it is likely to be implemented and if not, the reasons therefor?

Development of Island Tourism

276. SHRI D.K.SURESH:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any proposal for development of island tourism in the country;

(b) if so, the details thereof;

(c) whether the Government has identified any potential island tourism destinations in the country and if so, the details thereof;

(d) whether the Government has constituted any Committee to study the feasibility of development of island tourism in the country; and

(e) if so, the details thereof?

Kendriya Vidyalaya in Gujarat

277. SHRI MOHANBHAI
KALYANJI
KUNDARIYA:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether it is a fact that the Government had taken a decision to set up a Kendriya Vidyalaya (KV) in each Constituency/ district across the country;

(b) the number of districts in Gujarat where any KV has not been set up so far along with the total number of KVs functioning in Gujarat, District-wise;

(c) whether the Government is considering to open more KVs in densely populated districts of Gujarat;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Welfare of Construction Workers

278. DR. SHASHI THAROOR:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of total cess amount collected for the welfare of construction workers under the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, since 2014, year-wise;

(b) the details of the total utilisation of the cess collected for the welfare of construction workers since 2014, year-wise;

(c) whether the Ministry has taken any specific steps and measures to ensure compliance with the said Act in relation to the utilisation of these funds;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ATM Fraud Cases

†279. SHRI DHARAMBIR SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken note of the recent rise in the number of ATM fraud cases in the country;

(b) if so, the details thereof, State/UT-wise including Haryana;

(c) whether the Government has taken any concrete steps to check such fraud; and

(d) if so, the details thereof?

Fire Safety Measures in Educational Institutes

280. SHRI BHAGWANTH KHUBA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is aware of that last month tragedy in Gujarat wherein 40 students burn alive in coaching center;

(b) if so, the details thereof;

(c) whether the Government has any guidelines to open coaching centers across the country with safety measures;

(d) if so, the details thereof; and

(e) the number of coaching centers identified without licence in the country, State-wise including Karnataka during the last three years?

Scheme for Pension and Medical Aid to Artistes

281. SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government bring in few changes in the Scheme for Pension and Medical Aid to Artists from the Ministry;

(b) whether it is a fact that the deserving artists are left out without pension and the rural folk arts need to be considered with priority and clear cut definitions;

(c) whether the Government had ever come across the matter regarding

certifications of artists at the district level for proper identifications of the artists during the past;

(d) if so, the details thereof; and

(e) if not, the steps taken/proposed to be taken in this regard to rectifying the loopholes in the scheme?

Examination of National Eligibility Test

282. SHRI OM BIRLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is aware that the UGC draft 2018 gives unfair advantage to the candidates who have done Ph.D when compared to candidates who have qualified National Eligibility Test (NET);

(b) if so, whether the Government intends to change the policy as it also undermines the examination of National Eligibility Test (NET);

(c) whether the Government also intends to give equal weightage to the candidates who have either Ph.D or NET only; and

(d) if so, the details thereof and if not, the reasons therefor?

Funds Allocated under Various Tourism Schemes

283. SHRI KAUSHAL KISHORE:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the details of funds allocated/granted under various tourism schemes of the Ministry to the State of Uttar Pradesh during the last three years;

(b) the details of funds released and yet to be released under such schemes to the State during the last three years, district-wise; and

(c) the time by which these funds are likely to be released?

Vocational Training

†284. SHRI VISHNU DAYAL RAM:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the number of new courses started under the National Council for Vocational Training during the last three years along with the number of new seats arranged in existing courses;

(b) the State/UT-wise details thereof especially in Jharkhand and Bihar;

(c) the other Skill Development measures taken during the said period especially in Jharkhand and Bihar along with the achievements made thereunder;

(d) whether any new Training Institutes have been set up under the National Council for Vocational Training during the said period; and

(e) if so, the details thereof and if not, the reasons therefor?

Diversion of ATM Money

285. SHRI JAYADEV GALLA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether there are many private agencies, which are given the responsibility to put money in ATMs are diverting them, giving them on interest, etc., and show the accounts just before auditing is going to take place;

(b) if so, whether due to the above facts lakhs of customers are deprived of getting money from ATMs; and

(c) if so, the details thereof along with the corrective steps taken by the Government in this regard?

Sarva Shiksha Abhiyan

286. SHRI B.B. PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the measures taken by the Government to improve the quality of education under Sarva Shiksha Abhiyan (SSA);

(b) whether the Government has adopted any mechanism to evaluate the progress of various objectives of the scheme;

(c) the targeted achievements under the scheme during the last three years; and

(d) the measures taken by the Government to implement the scheme particularly in rural regions of the country?

Beneficiaries under PMUY

†287. SHRI DEEPAK BAIJ:
SHRI M.K. RAGHAVAN:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the State-wise number of beneficiaries under Pradhan Mantri Ujjwala Yojana (PMUY) including the cost of Gas cylinder, regulator and pipe, item-wise since inception of the said scheme;

(b) the number of such beneficiaries under PMUY who have got refilled their fourth, fifth gas cylinder during the last four years;

(c) whether any survey has been conducted to know the reasons behind the beneficiaries not refilling their gas cylinders regularly and if so, the details thereof along with the number of times these beneficiaries have returned for a LPG refill during the last four years;

(d) whether a study or survey was conducted by Research Institute for Compassionate Economics, which pointed out 90 percent of the total beneficiaries of Ujjwala still use conventional firewood and cowdung for cooking and if so, the details thereof; and

(e) whether it is also a fact that people are suffering from the upfront cost and the delay in receipt of the subsidy for each purchase and if so, the details thereof along with the steps taken by the Government to address the said issue?

Accidents in Steel Plants

288. SHRI SUDHAKAR
TUKARAM
SHRANGARE:

Will the Minister of STEEL

इस्पात मंत्री

be pleased to state:

(a) the details of accidents and loss of lives in various steel plants across the country during the last three years, State-wise;

(b) the reasons for poor maintenance system in the steel plants; and

(c) the remedial action taken/to be taken by the Government to prevent fatal accidents in steel plants?

School Management Committees

289. SHRI JANARDAN SINGH
SIGRIWAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of assistance provided to States/UTs by the Government during the last three years to augment capacity for school monitoring and planning by School Management Committees (SMCs) members;

(b) whether the Government has taken steps to address the low utilisation of funds under the 'SMC training and community mobilisation' component by the States; and

(c) if so, the details thereof?

Educated Unemployed Persons

290. SHRI RAJESHBHAI
CHUDASAMA:
SHRIMATI RATHVA
GITABEN
VAJESINGBHAI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the State-wise total number of registered educated/uneducated unemployed persons in the country at present especially women, State/UT-wise;

(b) the number of youths who got jobs during the last three years, State/year-wise;

(c) whether employment opportunities have not increased in the country in the recent years; and

(d) if so, the sector-wise details of targets fixed and achieved for employment generation during 2017-18?

Violation of Minimum Wage Policy

291. SHRI NALIN KUMAR
KATEEL:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is aware that there are increasing incidents that owners are not paying minimum wages to their labourers;

(b) if so, whether the Government has received any complaints from labourers and any organization in this regard;

(c) if so, the details of the complaints received during the last three years, State/UT/district and year-wise;

(d) whether the Government is taking any effective steps to ensure that there is no violation of Minimum Wage policy in the country and if so, the details thereof; and

(e) whether the Government is taking all necessary measures to create awareness among labourers about their rights and if so, the details thereof?

Maintenance of Samadhi of Madari Pasi

†292. SHRI ASHOK KUMAR
RAWAT:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has taken steps/proposes to take steps for the maintenance of Samadhi of Madari Pasi, belonging to dalit-community and a famous revolutionary of Ekka Movement during freedom struggle, situated in Paharpur Ataria village under Tehsil Sandila of Hardoi District of Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Double Shift System in Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas

293. SHRI MOHANBHAI
KALYANJI
KUNDARIYA:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether it is a fact that due to increase in number of students seeking admission in Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas, the Government proposes to introduce double shift in these schools across the country;

(b) if so, the details thereof, district-wise; and

(c) if not, the reasons therefor?

Kendriya Vidyalayas in Kerala

294. SHRI K.
MURALEEDHARAN:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government have any proposal for opening new Kendriya Vidyalayas in Kerala; and

(b) if so, the details thereof?

Write Off of Bank Loans

295. SHRI M.K. RAGHAVAN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the write off figures on bank loans are rising every year, much faster than recoveries and recapitalization;

(b) if so, the details thereof during each of the last three years and the current year, bank-wise;

(c) the measures to recover that money especially when substantial asset is available;

(d) the details of the measures adopted to such write off and the details of the authorized person to execute a write off; and

(e) the details of the total write off carried out during each of the last ten years, bank-wise?

Funds Spent on Skilling the Youth

296. SHRI VINCENT H. PALA:

Will the Minister of
SKILL DEVELOPMENT AND
ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the number of youth trained and skilled under the various Skill Development programmes/schemes during the last two years, State/UT-wise;

(b) the amount allotted and the funds spent on skilling the youths during the said period, State/UT-wise;

(c) the numbers targeted to skill the youths every year and the achievement made, State/UT-wise during the said period; and

(d) the numbers of skilled and employed youths every year during the said period, State/UT-wise?

Recovery of Bad Debts

297. SHRIMATI RATHVA
GITABEN
VAJESINGBHAI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes any special schemes to recover the bad debts through selling of equity of the closed companies;

(b) if so, the details thereof, company-wise;

(c) the details of restructuring process of the debt recovery scheme; and

(d) the manner in which the Government will comply with the Banking Regulation Act on such takeover process?

Dispute over Forest Land

298. SHRIMATI RAKSHA
NIKHIL KHADSE:

Will the Minister of TRIBAL
AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to examine for the biggest reforms to correct

this historic injustice done to tribal, as the impact of number of Acts ever since independence, several Government launched, have not been able to resolve the issue of historical injustice regarding settlement of disputed claims of tribals over Forest Lands and if so, the details thereof;

(b) the details of the economic policy of the forests interface and chalk out an integrated strategy;

(c) whether the Government proposes changes in IFS training to the needed to encompass tribal welfare as a core value of forest management; and

(d) if so, the details thereof?

Promotion of Tourism in Kanyakumari

299. SHRI H.
VASANTHAKUMAR:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government is aware that number of tourists visiting Kanyakumari District from within the country and abroad increases year after year;

(b) if so, the details thereof during the last three years, year-wise and the revenue earned from tourism;

(c) whether the Government is aware of the long pending projects to promote tourism and beautify beaches/basic amenities to the tourists in Kanyakumari District;

(d) if so, the action taken by the Government; and

(e) if not, the reasons therefor?

Shortage of Professors in Universities

†300. SHRI RAHUL KASWAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether there is an acute shortage of Professors in universities of the country which is directly affecting teaching activities;

(b) if so, the details thereof; and

(c) the steps taken to meet shortage of professors in the country?

Policy for Overseas Borrowing

301. SHRI ASADUDDIN OWAIISI:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Reserve Bank of India (RBI) has recently notified a new policy for overseas borrowing allowing all the eligible entities to raise foreign funds under automatic route removing sectoral curbs;

(b) if so, the details thereof;

(c) the extent to which this step of the RBI is likely to help improve ease of doing business; and

(d) the manner in which the new policy is likely to remove earlier Tracks I and Tracks II sectoral curbs to ease of doing business?

Skill Development Centres in Delhi

302. SHRI PARVESH SAHIB SINGH:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the details of the list of area-wise functional Skill Development Centres running in Delhi as of June 2019;

(b) whether every Skill Development Centre in Delhi has industry linkages for the purpose of training and placement and if so, the details thereof; and

(c) the details of the annual placement from each Skill Development Centre in Delhi in last five years?

Irregularities in LPG Connection

303. SHRI ADHIR RANJAN CHOWDHURY:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has received a number of complaints of irregularities in providing LPG connections and if so, the details thereof;

(b) the details of average consumption of LPG per household in rural areas of the country;

(c) the details of subsidised/non-subsidised domestic LPG consumers in the country and per cylinder subsidy being provided to them; and

(d) whether the Government proposes to open LPG agencies in rural areas to ease the availability of LPG in rural and tribal areas of the country and if so, the details thereof?

Drop in Income Tax Return

304. ADV. ADOOR PRAKASH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether there is a drop in income tax return for the financial year 2018-19;

(b) if so, the details thereof and the reasons therefor; and

(c) the details of income tax returns during the last four financial years?

Investment Policy

†305. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has proposed to take new steps to improve investment policy;

(b) if so, the details thereof;

(c) the details of the investment made in the country during the last five years;

(d) whether the Government has taken any special steps for enhancing investment in economically backward areas especially in Bundelkhand; and

(e) if so, the details thereof?

National Talent Search

306. SHRI SUNIL KUMAR MONDAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has been able to nurture scientific temper amongst students, as a result of Scholarship Scheme under National Talent Search in the country during the last four years;

(b) if so, the details thereof, State/UT-wise; and

(c) if not, the reasons therefor?

Amount Spent on Monuments in Uttar Pradesh

†307. SHRI HARISH DWIVEDI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the total number of protected monuments in Uttar Pradesh along with their place-wise details;

(b) the amount spent for protection and maintenance of the said monuments during the last three years; and

(c) the revenue generated from the said monuments during the above-said period?

Dropout Rate in Schools

308. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is aware of the high school dropout rate in the country;

(b) if so, whether any survey has been conducted by the Government in this regard and if so, the details thereof, State/UT-wise;

(c) whether it is a fact that the percentage of school dropouts among Muslims and Scheduled Castes/ Scheduled Tribes is much higher than the national average; and

(d) if so, the remedial steps taken/being taken by the Government to improve retention rate and minimize dropout rate in the country?

Online Withdrawal from PF

†309. SHRI RAJAN VICHARE:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has made it mandatory to apply online for withdrawal of more than Rs. 10 lakh from Provident Fund (PF) and more than Rs. 5 lakh from Employee Pension Scheme (EPS), 1995;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Minimum Pension Scheme

†310. SHRI AJAY MISRA TENI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is considering to increase the Minimum Pension Scheme to improve the living standard of families of people working in unorganised sector of the country;

(b) if so, the details thereof; and

(c) the number of workers likely to benefit from this scheme, State-wise?

Corporate Insolvency Resolution

311. SHRIMATI RAMYA HARIDAS:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the provision made to protect the interests of small and minority

shareholders of the companies which have turned sick and where the process of improving them is going on through the corporate insolvency resolution;

(b) whether any efforts have been made by conducting proper inquiry of these companies to ascertain any irregularities by their managements;

(c) whether the committee of creditors have been given full rights to accept or reject the proposals made by resolution professionals; and

(d) whether they have been given any guidance and if so, the details thereof?

Audit Firms

312. SHRI KODIKUNNIL SURESH:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government has found serious lapses in the professional conduct and upholding of professional integrity of auditors and audit partners including collusion with companies in falsifying accounts;

(b) if so, the details of action proposed to be taken against such auditors;

(c) whether the Government intends to promulgate a statutory mandate concerning the conduct of audit firms and auditors; and

(c) if so, the details thereof?

Quality of Mid Day Meal Scheme

†313. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether children in several parts of the country had fallen sick after eating food provided under Mid Day Meal Scheme (MDMS) during the last few years;

(b) the action taken against the school authorities for serving bad quality food to children;

(c) whether any standards have been prescribed for the quality of food under MDMS;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the reasons for non-compliance of the prescribed criteria?

Scholarships for Meritorious Students

314. SHRI N.K. PREMACHANDRAN: SHRI NALIN KUMAR KATEEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government proposes to increase the amount of scholarship for meritorious students;

(b) if so, the details thereof along with the details regarding the scholarship given to students in various categories, category-wise;

(c) whether it is come to the notice of the Government that it is not possible to submit the application for scholarship in time due to the default in the online uploading system;

(d) if so, the details of the action taken/to be taken by the Government to rectify the default in the online system;

(e) whether it is also come to the notice of the Government that the eligible students are not getting the scholarship in time; and

(f) if so, the details of the action taken by the Government to disburse the scholarship in time and issue the arrears?

Financial Fraud by Pan Card Clubs Limited

315. DR. PRITAM GOPINATHRAO MUNDE: SHRI SRIRANGA APPA BARNE: DR. SHRIKANT EKNATH SHINDE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether more than 5 million investors from across the country have invested more than Rs. 7,000 crore in Pan Card Clubs Limited;

(b) if so, whether the Company had been running illegal collective investment schemes and purchased the properties by using investor's funds and if so, the details thereof;

(c) whether the Government has investigated the fraud committed by the Directors of the Pan Card Clubs Limited and if so, the outcome thereof and the action taken against the culprits and erring officers;

(d) whether it is a fact that the company has 84 properties in India and if so, the details thereof; and

(e) whether there are a few hotels and resorts owned by the Company which are still open and doing business since 2014 and if so, the details thereof along with the corrective steps taken by the Government to ensure recovery of investors' money?

Creation of Employment in Tourism Sector

†316. SHRI RAMCHARAN BOHRA:

Will the Minister of TOURISM पर्यटन मंत्री be pleased to state:

(a) whether the employment opportunities have been created in the tourism sector with international cooperation;

(b) if so, the details thereof; and

(c) the estimated number of employment opportunities that are likely to be created with international cooperation?

New Schemes for Tribals

†317. SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to formulate any new policy/scheme for the economic upliftment of tribals;

(b) if so, the details thereof; and

(c) the time by which the said policy/scheme is likely to be implemented?

Stalled Projects

318. SHRI RAJIV PRATAP RUDY:

Will the Minister of FINANCE वित्त मंत्री

be pleased to state:

(a) whether there has been an increasing trend of public/private sector

projects being stalled over the last two years;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has identified the sectors which have witnessed persistently high stalling rates and if so, the details thereof;

(d) the details of reasons for declining trend of the private sector investment in India over the last two years; and

(e) the details of measures taken by the Government to revive the stalled private projects especially in the key infrastructure sectors?

Tourist Circuit in Rajasthan

†319. SHRI SUMEDHANAND SARSWATI:

Will the Minister of TOURISM पर्यटन मंत्री

be pleased to state:

(a) the names and details of fifty places in the country identified by the Government to be developed as tourist circuits from the tourism point of view;

(b) the names and details of the places in the State of Rajasthan linked with the said tourist circuits;

(c) whether the Government proposes to include Khatushyamji, Salasar Balaji, Lohargal and Harshnath Bhairav Temple located at Harsh mountain related to Hindu religion in the State of Rajasthan in any of the said tourist circuits;

(d) if so, the time by which it is likely to be done; and

(e) if not, the reasons therefor?

Pending Higher Education Projects

320. SHRI HIBI EDEN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether any new projects for professional and higher education is pending before the Government;

(b) if so, the details thereof, State/UT-wise including Kerala;

(c) whether the Government is planning to implement new education policy; and

(d) if so, the details thereof, State/UT-wise?

Development of Patharighat as Memorial

†321. SHRI DILIP SAIKIA:

Will the Minister of CULTURE संस्कृति मंत्री

be pleased to state:

(a) whether the battle of Patharighat was fought in Assam in the year 1894 which is also known as Assam's Jalianwala Bagh;

(b) if so, the details thereof;

(c) whether the police had opened fire on the agitating peasants/farmers;

(d) whether the Government proposes to develop the place as a memorial keeping in view the said incident;

(e) if so, the time limit has been fixed in this regard; and

(f) if not, the reasons therefor?

Uniformity in States and Central Taxes

†322. SHRI P.P. CHAUDHARY:
SHRI RODMAL NAGAR:

SHRI DEVJI M. PATEL:

Will the Minister of FINANCE वित्त मंत्री

be pleased to state:

(a) whether the State and Central tax administrations are administrating same type of taxes after the implementation of Goods and Services Tax and if so, the details thereof;

(b) whether there is a proposal of administrative reforms for bringing uniformity in the structure of both the tax authorities;

(c) if so, the details of provisions made by the Government in this regard; and

(d) if not, the intention of the Government in this regard?

Shortage of Schools and Colleges in Rural Areas

†323. SHRI RAMDAS C. TADAS:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is aware that there is shortage of schools and colleges in rural areas of the country;

(b) if so, the number of schools and colleges established in rural areas during the last three years; and

(c) the steps taken/proposed to be taken by the Government to address the problem in the country?

Review of NSDC

†324. SHRI SUSHIL KUMAR SINGH:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government has reviewed the functioning of Skill Development Training Centres set up in various States/UTs by the National Skill Development Corporation (NSDC) in the country and if so, the details thereof;

(b) whether the Government has collected details of Skill Development and Training Centres set up or proposed to be set up in Bihar and if so, the details thereof;

(c) whether the Government collects data regarding the number of under training students, education and expertise displayed by them in these Skill Development Centres;

(d) the number of students provided training by these Skill Development Centres across the country during the last five years; and

(e) the total number of students provided employment in Government and Private Institutions, State/UT-wise?

World Heritage Series Commemorative Medal Programme

325. SHRI JAGDAMBIKA PAL:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Government has launched the world heritage series commemorative medal programme recently;

(b) if so, the details thereof;

(c) whether steps have been taken by the Government for the conservation of heritage sites in the country including Uttar Pradesh as per the guidelines issued by the UNESCO; and

(d) if so, the details thereof, State/UT-wise including Uttar Pradesh?

Promotion of Eco-Tourism

326. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the schemes launched by the Government to promote eco-tourism in the country;

(b) whether any funds have been allocated for such tourism projects; and

(c) if so, the details thereof?

Right to Education

327. DR. MANOJ RAJORIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has taken significant concrete steps to ensure the meticulous compliance of the provisions stipulated in the Right to Free and Compulsory Education Act, 2009 relating to the reservation of seats for the Economically Weaker Sections in private schools;

(b) if so, the details thereof along with the measures taken/to be taken by the Government in cases of rampant non-compliances; and

(c) Education being a subject of the Concurrent List, the details of the responsibilities of the Union Government for ensuring the compliances of the RTE Act, 2009?

Scam in IL&FS

†328. SHRI KAUSHALENDRA KUMAR:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the present status of Infrastructure Leasing & Financial Services Limited (IL&FS) and the details regarding the debt owned by IL&FS to banks and other financial institutions;

(b) whether a major part of PF fund has been invested in IL&FS;

(c) if so, whether the Government is aware of its far-reaching consequences and if so, the details thereof;

(d) the names of persons responsible for such kind of scam in IL&FS along with the details of action being taken against them; and

(e) the time since when this kind of corruption is taking place in IL&FS and the reasons for the delay in detecting the scam by the Government that took place in IL&FS?

Apprenticeship Training in Industrial Units

†329. SHRI RODMAL NAGAR: SHRI P.P. CHAUDHARY: SHRI SUDHAKAR

TUKARAM SHRANGARE:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government proposes to increase allowance per trainee for apprenticeship training in Industrial Units;

(b) if so, the outline of the proposal prepared in this regard; and

(c) if not, the reasons therefor along with the views and the action plan of the Government in this regard?

Production of Oil and Gas

†330. SHRI PANKAJ CHAUDHARY: SHRIMATI RAMYA HARIDAS:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes to increase indigenous oil and gas production to reduce imports in view of the substantial increase in oil prices globally;

(b) if so, the details thereof along with the further steps taken/being taken by the Government for oil extraction from new oil fields in the country; and

(c) the concrete measures/steps being taken by the Government to expedite for providing gas in the cities through pipeline?

LPG Portability

331. SHRI RAHUL RAMESH SHEWALE: SHRI BHARTRUHARI MAHTAB:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the salient features of the Liquefied Petroleum Gas (LPG) portability scheme implemented by the Government in the country;

(b) the number of LPG customers who have availed the facility of the said scheme across the country since inception, State/UT/company-wise;

(c) whether the Government has received complaints against LPG Distributors for denial of portability scheme since inception, if so, the details thereof, State/UT-wise;

(d) whether the Government has received suggestions from various quarters for effective implementation of the said scheme in the country, if so, the details thereof; and

(e) the other steps taken by the Government for effective implementation of the said scheme across the country?

Age Criteria for Admission in Primary Schools

†332. SHRI KANAKMAL KATARA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether any proposal is under consideration of the Government regarding increasing the minimum age for admission in primary schools across the country;

(b) if so, the details thereof;

(c) whether the Government proposes to ban pre-nursery schools which are responsible for behavioural changes in small children; and

(d) if so, the details thereof and if not, the reasons therefor?

Assistance by NABARD

†333. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the amount of financial assistance provided by National Bank for Agriculture and Rural Development (NABARD) to various States during each of the last three years State/UT-wise, including Maharashtra, Gujarat and Uttarakhand;

(b) the details of the amount invested during the said period, State/Sector-wise including farming sector;

(c) whether the Government has set up any monitoring mechanism to monitor and ensure timely completion of the projects for which NABARD has provided assistance; and

(d) if so, the details thereof?

Research by Anthropological Survey of India

334. DR. SANJAY JAISWAL:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the Anthropological Survey of India engages with NGOs in the areas of tribal research and development and if so, the details thereof during the last five years;

(b) whether the Anthropological Survey of India has conducted any research on the impact of Government developmental and welfare programmes on contemporary Indian tribal communities during the last five years and if so, the details thereof; and

(c) if not, the reasons therefore?

Regulatory Mechanism in Higher Education

335. DR. NISHIKANT DUBEY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government/University Grants Commission propose to review the present regulatory mechanism in the field of higher education in private universities/colleges in the country;

(b) if so, the details thereof; and

(c) the steps taken by the Government/University Grants Commission to deal with the emerging challenges in the field of higher education?

Sources of Funds for Maintenance of Monuments

336. DR. (PROF.) KIRIT PREMJBHAI SOLANKI:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether the funds received from PSUs through Corporate Social Responsibility are the only source towards the maintenance of historical monuments apart from the funds generated through ticketing and if so, the details thereof;

(b) if not, the other sources of the funds for the maintenance thereof; and

(c) the percentage contribution of the different heads through which such funds received for maintenance of historical monuments?

High Fees by Coaching Institutes

337. DR. SUKANTA MAJUMDAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is aware that despite increase in incomes, access to quality learning is still far from reality and coaching institutes are charging high fees to prepare students get admission to Government Institutes like NIT, IIT, IIM and AIIMS etc. and if so, the reaction of the Government thereto;

(b) the measures which taken to cap the high fees by the coaching institutes to help economically weaker students to get access to high quality education; and

(c) whether the Government is planning to introduce some special scheme to ensure high quality Higher education at an affordable cost to all including economically weaker students and if so, the details thereof?

Teaching Standards

†338. SHRI GIRIDHARI YADAV: SHRIMATI RAMA DEVI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether it is a fact that quality of teaching is declining in the country even after technological upgradation;

(b) if so, the reaction of the Government thereto; and

(c) the efforts made by the Government along with the outcome thereof to raise the standard of teaching in the country?

Kendriya Vidyalaya

†339. SHRI PRATAPRAO

JADHAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has taken or proposes to take any steps for setting up of Kendriya Vidyalayas in the country, especially in Buldhana district of Maharashtra;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

Schemes implemented for Promotion of Tourism

340. DR. T.R. PAARIVENDHAR:

SHRI BHAGWANTH

KHUBA:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the total number of various schemes being implemented by the Government for the promotion of tourism sector across the country;

(b) the total number of tourist destinations being included in the Union List for the promotion of tourism in the

country during the last three years, State/ UT-wise;

(c) whether the Government has any proposal to include Pachamalai Hills and its surrounding areas in Perambalur district of Tamil Nadu in the tourism promotion list and if so, the details thereof;

(d) the number of domestic and foreign tourists visiting various parts of the country including Karnataka during the last two years; and

(e) the funds allocated for promotion of tourism allocated to various States, State/ UT-wise?

Oil and Gas Reserves

341. SHRI BALASHOWRY

VALLABHANENI:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of oil and gas reserves found in Nagayalanka Mandal of Krishna district recently along with the status of commercial exploitation by ONGC in the said areas;

(b) whether the villages where oil and gas reserves were found have extended their full cooperation and support for the project and if so, the details thereof;

(c) whether commercial production of oil and gas reserves found in Bhavadevarapalli village in Nagayalanka of Krishna district has started and if so, the details thereof;

(d) whether ONGC has found any other oil and gas reserves in other villages of Nagayalanka during the 6-8 months and

if so, the details thereof along with the royalty paid/proposed to be paid to the Government of Andhra Pradesh for exploring the above natural resources annually;

(e) whether the ONGC proposes to adopt 10 or 15 villages under CSR and take up developmental works and if so, the details thereof; and

(f) the efforts being made by ONGC with the help of GAIL, etc. to provide PNG connection to households of Machilipatnam in view of finding and exploring gas reserves in Nagayalanka?

Special Assistance to Universities under Skill India Mission

†342. SHRI NIHAL CHAND:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is considering to provide special facility/ assistance to the universities of the country under Skill India Mission;

(b) if so, the details thereof;

(c) the number of universities identified along with the amount of funds proposed to allocate to this purpose; and

(d) if not, whether any framework has been prepared for future and if so, the details thereof?

UGC Guidelines for Vacancies

343. SHRI T.N. PRATHAPAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether UGC has put up any guidelines to fill up vacancies in various Central and State Universities across the country and if so, the details thereof;

(b) the details of the vacancies which are yet to be filled in various Central Universities including in Kerala, CU-wise;

(c) whether the Government has relaxed any existing criteria for the appointment of teachers and non-teaching staff in the higher educational institutions and if so, the reasons therefor;

(d) the manner in which the University Grants Commission (UGC) ensures competence and quality in selection process as the selection process is purely based in individual universities;

(e) whether there is any mechanism to ensure monitoring on the faculty recruitment drive across the country and if so, the details thereof; and

(f) the details of measures which the UGC has taken/proposed to take to avoid nepotism and unnecessary favour in the selection process?

Shortage of Skilled Manpower

344. DR. UMESH G. JADHAV:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether there is a huge shortage of skilled manpower in the leather industry;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the Government has formulated any policy framework for the development of skilled manpower/

workforce specifically for the leather industry in the country; and

(d) if so, the details thereof?

Bonded Labour

†345. DR. RAMAPATI RAM
TRIPATHI:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the estimated number of bonded labourers in the country at present, State/UT-wise;

(b) the initiatives taken for eradication of bonded labourers in the country and success achieved as a result thereof, State/UT-wise;

(c) whether the Government has set up rehabilitation centres for the freed bonded labourers and if so, the details thereof along with the number of rehabilitation centres set up in each State; and

(d) the total amount of funds released and utilised for this purpose during each of the last three years and the current year?

Job Opportunities for Women

†346. SHRIMATI VEENA DEVI:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the new measures being taken by the Government to increase job opportunities for women;

(b) whether the Government has set any aim to increase job opportunities in the country; and

(c) if so, the details thereof?

Bank Sub-judice Cases

†347. SHRI GOPAL CHINNAYA
SHETTY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of the sub-judice cases before the National Company Law Tribunal (NCLT) as on date, bank-wise;

(b) the number of cases transferred to NCLT during each of the last five years, bank-wise;

(c) whether the Government has taken departmental action/or proposes to take any action against such bank officers by fixing their responsibility for not sending case to NCLT of small and medium entrepreneurs who want to repay their bank loans after declaring their Non-performing Assets; and

(d) if so, the details thereof?

Inclusion of Petrol and Diesel under GST

348. PROF. SAUGATA ROY:
SHRI ANTO ANTONY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has any plan to bring petrol, petroleum products

and diesel under the purview of Goods and Services Tax (GST);

(b) if so, the details thereof and the steps taken by the Government in this regard; and

(c) if not, the reasons therefor?

Social Security Scheme

349. SHRI G.M. SIDDESHWAR:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether Government is seriously considering to give social security cover with pension, medical and insurance cover for those who are outside the ambit of the Employee's Provident Fund Organisation and the Employee's State Insurance Corporation;

(b) if so, the details thereof indicating the time by which it will be started in the country; and

(c) the details of steps taken or proposed to be taken by the Government for increasing the social security scheme?

Implementation of GST

350. MOHAMMED FAIZAL
P.P.:
SHRI HIBI EDEN:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the implementation of Goods and Services Tax (GST) has been successful and if so, the details thereof;

(b) whether the Government has noticed any issues or technical problems for filing online GST;

(c) if so, the details thereof; and

(d) the steps taken by the Government to tackle this issue?

Skill Development of Unemployed Youth

351. SHRI MANOJ KOTAK:

Will the Minister of
SKILL DEVELOPMENT AND
ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) the details of the schemes currently being run by the Government for Skill Development of unemployed youth in urban areas of the country specially in Mumbai;

(b) the number of persons benefited with these schemes during the last three years; and

(c) the number of youth who got employment during the said period?

Skill and Technology

352. SHRI NARANBHAI
KACHHADIYA:

Will the Minister of
SKILL DEVELOPMENT AND
ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government has taken any initiatives to improve better synergy

between policies, design processes, skills and technology which can produce more fruitful result in Skill India and Make in India schemes;

(b) if so, the details thereof and the action taken by the Government in this regard; and

(c) if not, the reasons therefor?

PNG as Safe Fuel

353. DR. SHASHI THAROOR:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government is aware that indoor cooking through traditional chulha stoves and solid fuels is a major health hazard, resulting in about 5 lakh deaths per year due to respiratory and cardiac diseases, according to the WHO and if so, the details thereof;

(b) whether the Government is also aware that the Piped Natural Gas (PNG) network which supplies natural gas for domestic consumption is more efficient, economical, and safer than the Liquefied Petroleum Gas cylinders which are being provided to replace traditional chulha stoves and solid fuels and if so, the details thereof;

(c) whether the Government would consider extending the City Gas Distribution network for supply of uninterrupted eco-friendly cooking PNG to cities such as Thiruvananthapuram;

(d) if so, the details thereof including the time by which this is likely to be achieved; and

(e) if not, the reasons therefor?

Shortage of Bank Branches

†354. SHRI DHARAMBIR SINGH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government is unaware of the acute shortage of bank branches in the rural areas throughout the country including the State of Haryana;

(b) if so, the details thereof including the number of new bank branches proposed to be opened by the Government during the current year and the next three years, State/District-wise including Haryana;

(c) whether the Government proposes to open bank branches in the villages throughout the country with a population of more than five thousand;

(d) if so, the details thereof and the time by which it is likely to be opened; and

(e) the details of new bank branches opened throughout the country during each of the last five years, State/District-wise including Haryana?

Ekalavya Model Residential Schools

355. SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) the details of the Ekalavya Model Residential Schools (EMRS) run by the Ministry to cater the needs of the deprived tribal population in the country;

(b) the details of the norms for establishment of the EMR schools only in few areas of the country; and

(c) whether the Government considers establishing one EMR school in every district so that every deprived tribal child of the country is covered and if so, the details thereof?

Tribal Communities residing in Forest Areas

356. SHRI OM BIRLA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether any study has been conducted or is proposed to be conducted to ascertain the population of various tribal communities residing in forest areas of the country;

(b) if so, the details thereof; and

(c) the basis adopted by the Government to introduce welfare measures for tribal people?

PNG Network

†357. SHRI VISHNU DAYAL RAM:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of the percentage of families to whom Piped Natural Gas (PNG) is available in comparison to the consumers of LPG in the States of Bihar and Jharkhand;

(b) whether the Government has taken/ proposed to take any steps to increase the availability of Piped Natural Gas in the States of Jharkhand and Bihar; and

(c) if so, the details thereof and if not, the reasons therefor?

Entertainment Tax

358. SHRI JAYADEV GALLA:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the entertainment tax levied by the State Governments has been subsumed in Goods and Services Tax (GST) but local bodies have been allowed to levy entertainment tax along with GST;

(b) if so, the details thereof along with the reasons therefor;

(c) whether the Government is aware that such multiplicity of taxes is impacting cinema exhibitions and tax amounting to as much as 48 percent in some cities and associations have been demanding to set-off Local Body Entertainment Tax;

(d) if so, whether any consultations have been held with the GST Council to bring it down; and

(e) if so, the outcome of the same?

**Implementation of Tourism
Infrastructure Development Plan
for Pilgrim Tourism**

359. SHRI B.B. PATIL:

Will the Minister of TOURISM
पर्यटन मंत्री
be pleased to state:

(a) whether the Government is
implementing tourism infrastructure
development plan for pilgrim tourism;

(b) if so, the details thereof;

(c) whether the Union Government
provides financial assistance to the States
for improving tourist amenities in pilgrim
centres under the said plan; and

(d) if so, the details thereof?

MDMS for Class 12 Students

†360. SHRI DEEPAK BAIJ:

Will the Minister of HUMAN
RESOURCE DEVELOPMENT
मानव संसाधन विकास मंत्री
be pleased to state:

(a) whether the Government proposes
to provide food under Mid Day Meal
Scheme (MDMS) up to the 12th class
students;

(b) if so, the time by which it is likely
to be implemented; and

(c) the details of suggestions if any,
received from States regarding expansion
of this scheme?

Skill Development in Colleges

361. SHRI JANARDAN SINGH
SIGRIWAL:

Will the Minister of
SKILL DEVELOPMENT AND
ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government has any
schemes to impart training for Skill
Development along with education in all
the colleges of the country;

(b) if so, the details thereof;

(c) whether the Government
proposes to launch any new programme
in the country; and

(d) if so, the details thereof?

**Special Assistance under the
National Mission on Libraries**

362. SHRI RAJESHBHAI
CHUDASAMA:

Will the Minister of CULTURE
संस्कृति मंत्री
be pleased to state:

(a) the details of funds provided for
archives, Government libraries and
museums in the State of Gujarat during the
last three years and the current year,
year-wise and scheme-wise;

(b) whether any special assistance is
provided under the National Mission on
Libraries for setting up of libraries in
Gujarat and if so, the details thereof; and

(c) the time by which the said special
assistance are likely to be provided to
Gujarat?

Incidents of Child Labour

363. SHRI NALIN KUMAR
KATEEL:

Will the Minister of LABOUR AND
EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is aware
that many incidents of child labour, bonded
labour, forced labour are going unreported
in the country;

(b) if so, the details thereof;

(c) whether the Government is taking
any measures to ensure that the unreported
incidents of child labour, bonded labour,
forced labour are identified and necessary
action is taken to put an end to such
activities; and

(d) if so, the response of the
Government in this regard?

Scheduled Tribes List

364. SHRI MOHANBHAI
KALYANJI
KUNDARIYA:

Will the Minister of TRIBAL
AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether there is a huge demand
from the States to include a few castes in
the Scheduled Tribes (STs) list for the sake
of benefits of being an ST, including
reservation and fee concession and if so,
the details thereof;

(b) whether this would undermine the
real intention of ST status as many ineligible
communities will find space in the ST list
and if so, the details thereof; and

(c) the details of the precautions the
Ministry is taking while tweaking the
structure of the ST list?

Redressal of Investors' Grievances

365. SHRIMATI RATHVA
GITABEN
VAJESINGBHAI:

Will the Minister of CORPORATE
AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the companies
independent mechanism to redress
investors' grievances has yielded the desired
results;

(b) if so, the details thereof and if not,
the reaction of the Government thereto;

(c) the details of action initiated against
the companies on the ground of non-
redressal of investors, grievances during the
last three years, year-wise; and

(d) whether a number of companies
are in default of payment of dues to the
small investors are still actively trading in
the stock exchanges and if so, the details
thereof?

National Pension System

366. SHRIMATI RAKSHA
NIKHIL KHADSE:

Will the Minister of FINANCE
वित्त मंत्री

be pleased to state:

(a) whether the Government proposes
to enhance the contribution which is
presently at 10 percent to National Pension
System (NPS) to make the retirement
income scheme more attractive;

(b) if so, whether the Government has
notified this change;

(c) if so, the details thereof; and

(d) if not, the date proposed for the notification of the new scheme?

Mechanism to check Safety and Security

367. SHRI PARVESH SAHIB SINGH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has any mechanism to check safety and security of labourers across industries in Delhi on regular basis and if so, the details thereof;

(b) the steps taken by the Government to spread awareness among labourers regarding the new initiatives of Government on PM MAANDHAN Yojana and increased compensation for labourers; and

(c) the implementation status of PM MAANDHAN Yojana in Delhi and the number of labourers registered under the scheme in Delhi since its inception?

Ponzy Schemes

368. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether the Government proposes to bring a campaign programme to alert public against falling prey to the ponzy schemes and other monetary malpractices;

(b) if so, the details thereof; and

(c) the time by which the said campaign is likely to be implemented by the Government?

Higher Education Commission

†369. SHRI RAJAN VICHARE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government is considering a proposal for setting up of a Higher Education Commission in place of UGC regulating the universities of the country; and

(b) if so, the details and the terms of reference thereof and if not, the reasons therefor?

Quality of Higher Education

†370. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether any survey/study regarding the quality of higher education has been conducted or proposed to be conducted in the country;

(b) if so, the details thereof;

(c) the amount of grant-in-aid provided to improve higher education during the last three years, State-wise; and

(d) the steps taken to improve the quality of higher education keeping in mind its deteriorating standards?

Prices of Petroleum Products

†371. SHRI RAHUL KASWAN:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the prices of petroleum products are rising day by day in the country, if so, the details thereof and the reasons therefor including the steps being taken to stabilise the prices;

(b) fresh measures being taken by the Government to reduce the rising prices of petroleum products including petrol and diesel and to provide relief to the countrymen in view of the sanctions imposed by the United States of America against Iran;

(c) whether any high level review has been conducted regarding the increase and reduction in the prices of petrol, diesel, crude oil and domestic LPG in the country; and

(d) if so, the details thereof along with the findings and measures taken by the Government in this regard?

Price of Fuel

372. SHRI N.K. PREMACHANDRAN:
SHRI VINAYAK RAUT:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether it has come to the notice of the Government that price hike of fuel

is one of the major reason for price hike in essential commodities;

(b) if so, the details thereof along with the action taken by the Government to control the price hike of petroleum products;

(c) whether the Government proposes legislation to control the regulatory authority to stop the hike in price of petroleum products and fuels, if so, the details thereof and the action taken thereon so far;

(d) whether the prices of petrol and diesel is likely to increase due to 12 per cent rise in the prices of crude oil during the current year which is likely to have a considerable impact on consumers pocket; and

(e) if so, the details thereof along with the measures being taken by the Government to reduce/control the prices of petrol, diesel and other petroleum products so as to reduce the financial burden on the consumers?

Upgradation of IIT

†373. SHRI RAMCHARAN BOHRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the status of upgradation of Indian Institute of Technology (IIT); and

(b) the remedial steps taken/being taken by the Government to address the issue of implementation of uniform

syllabus in all engineering colleges/ institutes of technology during the last few years?

Bio-Fuels

374. SHRI KODIKUNNIL SURESH:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether a high-level committee appointed by the Ministry has recommended increasing the use of bio mass specifically surplus agricultural residue for harnessing bio-fuels;

(b) if so, the details thereof;

(c) whether the Government has formulated a framework or policies to be implemented in this regard and if so, the details thereof;

(d) whether the Government proposes to encourage domestic research for commercialising indigenous resources to enhance hydrocarbon supply in the country; and

(e) if so, the details thereof?

Rashtriya Madhyamik Shiksha Abhiyan

†375. SHRI ASHOK KUMAR RAWAT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the number of new High Schools and Inter Colleges required to be set up in

the country including Uttar Pradesh as per the norms of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA);

(b) whether the Government has taken any steps for setting up of High Schools and Inter Colleges in the country including Uttar Pradesh as per the norms of RMSA; and

(c) if so, the details thereof?

Vacancies in Ministry

†376. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the details of the posts lying vacant in the Ministry of Human Resource Development;

(b) whether the Government is taking any special steps to fill up the said vacancies;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Medical Tourism

377. SHRI RAJIV PRATAP RUDY:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) the guidelines followed by the Government with respect to health/medical tourism along with the financial assistance provided to the medical tourism service

providers during each of the last three years and the current year;

(b) the number of foreign tourists who have visited the country on health/medical tourism and the revenue generated therefrom during the above period;

(c) the estimated revenue likely to be generated through health/medical tourism in the coming years; and

(d) the steps taken by the Government for the development and promotion of health/medical tourism to boost inflow of foreign tourists in the country?

Question Papers Leak

†378. SHRI VINAYAK RAUT: SHRI KANAKMAL KATARA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the incidents of leaking of question papers, copying and cancellation of the examinations raises serious question mark on the education system in the country and if so, the details thereof;

(b) whether the Government has conducted any inquiry in this regard and if so, the outcome thereof;

(c) the details of such people/racket busted in the country during the last three years which have dodged the students by deceiving or enticing them to get passed in exams, State/UT and year-wise; and

(d) the action taken/being taken by the Government against such people including the efforts being made by the Government to check the recurrence of such incidents?

Employment Data

379. SHRI ASADUDDIN OWAISI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has recently released the employment data in the country and if so, the details thereof;

(b) whether it is a fact that unemployment in the country has increased manifold as compared to the previous year and if so, the reasons therefor;

(c) the sectors which are lagging behind in providing employment and the extent to which GST and demonetisation has affected employment opportunities in the country;

(d) whether the Government has any plan for the next three years to increase employment generation in the country; and

(e) if so, the details thereof and the further action taken or being taken in this regard?

Tourism Projects in Kerala

380. SHRI HIBI EDEN:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether any new projects or ongoing project is pending under the Ministry in the State of Kerala;

(b) if so, the details thereof;

(c) whether the Government is considering Cochin, Kerala as one of the major tourist location in Kerala for implementing new projects;

(d) if so, the details thereof;

(e) whether any special schemes are available for the tourism development; and

(f) if so, the details thereof;

Implementation of Schemes

†381. SHRI DILIP SAIKIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the names of various educational schemes being implemented by the Government across the country, State/UT-wise including Assam;

(b) the total fund allocated and utilised for these schemes across the country, State/UT-wise, particularly in Assam;

(c) whether the Government proposes to introduce certain special benefit schemes for North-Eastern States; and

(d) if so, the details thereof?

Hydrocarbon Wells

382. SHRI A. RAJA:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the details of the hydrocarbon wells to be drilled across the country, State/UT-wise including Tamil Nadu;

(b) the details of the funds likely to be invested for these drills across the country including Tamil Nadu;

(c) whether this drilling activity is likely to affect the soil substrata and change

the characteristics of the coastline especially in Tamil Nadu and if so, the details thereof;

(d) whether some of the States including Tamil Nadu have objected to these drillings in their areas; and

(e) if so, the details thereof along with the action taken by the Government in this regard?

Setting up of Gas Agencies

383. SHRI SUNIL KUMAR MONDAL:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes to bring any new plan for the development of gas agencies to provide quick and safer service to the customers; and

(b) if so, the details thereof and if not, the reasons therefor?

Unemployment Rate

384. ADV. ADOOR PRAKASH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the unemployment rate in the country at present;

(b) whether the unemployment rate in the country is at 45 year high as per survey of National Sample Survey Office;

(c) if so, the details thereof and the reaction of the Government thereto; and

(d) the details of measures proposed by the Government to address the issue?

Security of Tourists

†385. SHRI RAMDAS C. TADAS: SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the incidents of loot and misbehaviour with tourists have been rising in India;

(b) if so, the steps taken/being taken by the Government to check such incidents;

(c) whether the Government is likely to enforce any law or formulate any policy for security of the tourists; and

(d) if so, the details thereof?

Hindi Teaching Institutions

†386. SHRI HARISH DWIVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether it is a fact that a large number of foreigners are visiting India to learn Hindi;

(b) if so, the details thereof during the last two years; and

(c) the steps taken/being taken by the Government to improve the infrastructure of Hindi teaching institutions in view of the rising number of foreign students visiting in the country to learn Hindi?

Bank NPA

387. SHRI SUSHIL KUMAR SINGH: SHRI GOPAL CHINNAYA SHETTY: ADV. ADOOR PRAKASH:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether any survey or study has been conducted or commissioned by the Government on Non-Performing Assets (NPAs) in the various banks and other financial institutions of the country including the share of leading corporate houses/companies therein;

(b) if so, the details thereof, bank-wise;

(c) whether according to the Reserve Bank of India, the gross NPAs in public sector banks are valued at around Rs. 4 lakh crore which represents 90 per cent of the total NPAs of banks in India; and

(d) if so, the details thereof and the corrective steps being taken by the Government to recover and reduce NPAs in the country particularly in the State of Bihar?

PMUY

388. SHRI JAGDAMBIKA PAL: SHRI D.K.SURESH:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) the salient features and status of Pradhan Mantri Ujjwala Yojana (PMUY) along with targets fixed/achieved and the number of free gas connections provided to

women under the said scheme since its inception including funds allocated/utilised thereunder, State/UT-wise including Uttar Pradesh (UP);

(b) the number of LPG connections provided during each of the last three years, State/UT-wise along with the steps taken/being taken by the Government to achieve the target in providing LPG connections under PMUY;

(c) whether the Government proposes to enlarge/enhance the coverage target and incentivise the better performing districts under PMUY and if so, the details thereof along with the steps taken/proposed to be taken by the Government in this regard, State/UT-wise including UP;

(d) whether the Government has created infrastructure/launched any portal to bring transparency in the distribution of gas under PMUY and if so, the details thereof, State/UT-wise including UP; and

(e) the number of complaints regarding distribution/delay in providing gas connection to BPL families under PMUY received by the Government till date along with the remedial action taken/being taken in this regard, State/UT-wise including UP?

Literacy Rate

389. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री
be pleased to state:

(a) whether the Government is planning to provide special assistance to

the State which have a literacy rate below the national average and if so, the details thereof;

(b) whether the Government is planning to review its no detention policy in the light of the recent education reports on the performance of students in Government schools; and

(c) if so, the details of the same?

Disinvestment of KIOCL Ltd.

390. SHRI K. MURALEEDHARAN:

Will the Minister of FINANCE
वित्त मंत्री

be pleased to state:

(a) whether the Government has any proposal for disinvestment of KIOCL Limited;

(b) if so, the details thereof;

(c) whether the Government has received budgeted disinvestment target of 80,000 crore;

(d) if so, the details thereof; and

(e) the details of PSU's gone for disinvestment during the last five years?

Banking Services

391. SHRI KAUSHAL KISHORE:

Will the Minister of FINANCE
वित्त मंत्री

be pleased to state:

(a) whether the Government is aware that the various loan services like education loan, personal loan etc., by the public sector banks are perceived to be very cumbersome, slow and time consuming as

compared to the various private sector banks;

(b) if so, the details thereof; and

(c) the corrective steps taken by the Government to improve the system of loan disbursement in public sector banks?

Social Security to Workers of Unorganized Sector

392. DR. MANOJ RAJORIA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has taken steps to provide social security to workers of unorganized sector/contract workers/labourers across the country for allaying the pervasive sense of insecurity existing among them;

(b) if so, the details thereof;

(c) whether the Ministry is collecting/collating data of the number of workers of unorganized sector/contract workers/labourers in the country; and

(d) if so, the details thereof?

Identification of Tourist Sites for Inclusion in Tourist Circuits

†393. SHRI SUNIL KUMAR SINGH:

Will the Minister of TOURISM
पर्यटन मंत्री

be pleased to state:

(a) the names of the fifty tourist sites identified by the Government as 'tourist circuit' for development and promotion of tourism in the country;

(b) if so, the details thereof;

(c) the details of the tourist sites of Jharkhand identified for inclusion under the tourist circuit;

(d) whether the Government proposes to include Betla National Park, Netarhet, Chandil etc. and Itkhori and Kaleshwari places associated with Hindu, Jain and Buddhist religion located in Chatra district of Jharkhand under any circuits;

(e) if so, the time by which it is likely to be included; and

(f) if not, the reasons therefor?

Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas

†394. SHRI KAUSHALENDRA KUMAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the target of setting up at least one Kendriya Vidyalaya and one Jawahar Navodaya Vidyalaya in all the districts of the country has been achieved and if so, the details thereof;

(b) the names of the districts of Bihar having neither Kendriya Vidyalaya nor Jawahar Navodaya Vidyalaya as on date and the measures taken/to be taken by the Government to set up these schools there; and

(c) the total number of vacancies of teachers in Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas and the measures being taken by the Government to fill these vacancies?

Review of Skill Development Programme

†395. SHRI PANKAJ CHAUDHARY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP

कौशल विकास और उद्यमिता मंत्री

be pleased to state:

(a) whether the Government proposes to review the Skill Development and Entrepreneurship programmes;

(b) if so, the details thereof;

(c) the measures being taken by the Government for early resolution of the issues raised by State Governments to remove some shortcomings in the Skill Development training process; and

(d) the details of the funds being provided by the Government for Skill Development training during the year 2018-19 State/UT-wise?

Unfair Business Practice by Insurance Companies

396. SHRI RAHUL RAMESH SHEWALE:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has taken note of increasing complaints against the public and private sector general insurance companies under the category of Unfair Business Practice at the point of sale during

each of the last three years and the current year, if so, the details thereof, insurance company-wise;

(b) the action taken on such complaints by the Government Insurance Regulatory and Development Authority (IRDA) along with the number of erring officials of the said companies found guilty in such complaints and action taken against them during the said period;

(c) whether the Government/IRDA has laid down guidelines to curb such unfair business practice at the point of sale, if so, the details thereof including the mechanism put in place to monitor implementation of such guidelines in the country; and

(d) the other corrective steps taken by the Government in this direction?

Schemes for Conservation of Intangible Cultural Heritage

397. SHRIMATI RAMYA HARIDAS:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) whether any scheme for safeguarding the Intangible Cultural Heritage is being run by the Government;

(b) if so, the details thereof;

(c) whether any work related to safeguarding, conservation and promotion of many cultural heritages is being done in Kerala under the said scheme; and

(d) if so, the details thereof?

List of Ponzy Schemes

398. SHRI ADHIR RANJAN CHOWDHURY:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) whether Securities and Exchange Board of India (SEBI) has published a list of bogus ponzy scheme companies in the country in the recent past; and

(b) if so, the details thereof, company and State/UT-wise, along with the action taken/being taken by the Government against such companies so far?

Financial Assistance for Labour Schemes

†399. SHRI KANAKMAL KATARA:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of financial assistance provided to Rajasthan under various Centrally Sponsored Schemes related to labour during the last three years, year/scheme-wise;

(b) the number of labourers benefitted through the said schemes during the last three years, year/scheme-wise;

(c) whether the State Government has requested for a help in its efforts in the schemes/programmes being implemented for the labourers by providing it financial assistance; and

(d) if so, the details of the assistance provided by the Union Government in this regard?

No Indian University

†400. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether name of no Indian University has been included in the top 500 universities of the world and if so, the details thereof along with reasons therefor;

(b) whether the Government is aware of the deteriorating standard of Indian Institutions in Times World Higher Education Universities ranking, 2019 and if so, the details thereof;

(c) whether the Government has analysed this deteriorating standard and tried to know the reasons in this regard and if so, the details of the outcome thereof;

(d) whether any steps are being taken by the Government to improve the ranking standards of Indian Institutes and to bring them at par with global standards; and

(e) if so, the details thereof and if not, the reasons therefor?

Poverty and Indebtedness among Tribal Communities

401. DR. SANJAY JAISWAL:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government is aware of the relatively higher levels of poverty and indebtedness among tribal communities in the country;

(b) if so, the details thereof and the steps being taken by the Government to address the issues; and

(c) if not, the reasons therefor?

Misuse of CSR Funds

402. DR. NISHIKANT DUBEY:

Will the Minister of CORPORATE AFFAIRS

कॉर्पोरेट कार्य मंत्री

be pleased to state:

(a) the details of companies which spend funds on education and health facilities earmarked under Corporate Social Responsibility (CSR) during the last three years;

(b) whether the Government has received complaints regarding misuse of CSR funds by PSUs/private companies/institutions during each of the last three years;

(c) if so, the details thereof along with the action taken under the Companies Act, 2013 by the Government against them during the last three years, company-wise;

(d) whether the Government ensures proper utilization of funds/monitoring the activities under CSR by PSUs/private companies; and

(e) if so, the details thereof and if not, the reasons therefor?

Number of Hostels

403. DR. (PROF.) KIRIT PREMJBHAI SOLANKI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has taken any steps to increase the number of hostels in different universities across the country and, if so, the details thereof and if not, the reasons therefor;

(b) whether the Government has issued guidelines regarding the fees structure of hostels and Paying guests in university campuses in order to prevent exploitation of students, if so, the details thereof and if not, the reasons therefor; and

(c) whether there has been any circular issued on prevention of sexual harassment in college hostels for girls, if so, the details thereof and if not, the reasons therefor?

Teaching through Native Language

404. SHRI H. VASANTHAKUMAR:
SHRI T.N. PRATHAPAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the committee headed by Dr. K. Kasturirangan has submitted its report on Draft New Education Policy, 2019 and if so, the details thereof;

(b) whether an alternative version of NEP-2019 without the mandatory Hindi clause is likely to be made and if so, the details thereof;

(c) the action taken by the Government to allay the fears of non-Hindi

speaking States and if not, the reasons therefor;

(d) whether the Government is ready to make three language formula more flexible to avoid any sort of compulsions and if so, the details thereof;

(e) the action taken by the Government to promote learning through native languages in schools along with language learning in the foundation classes as more fun and interactive; and

(f) whether the Government has noticed that such impositions of monolithic culture or language is likely to harm our pluralistic culture and legacy and if so, the details thereof?

Employment Generation

405. SHRI VINCENT H. PALA:
PROF. SAUGATA ROY:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the number of new employment generated in the country during the last five years and the target for the same in the next five years, if any;

(b) the amount spent for the generation of employment during the last five years, State-wise;

(c) the number of unemployed youths in the country during the last five years, State-wise;

(d) the details of gap between the demand for jobs and jobs created and the proposed solution for the same to close the gap, if any; and

(e) whether the NSSO report shows that the country is facing serious dip in employment generation and if so, the details

thereof and the steps taken/to be taken in this regard?

Working Conditions of Domestic Workers

†406. SHRI GIRIDHARI YADAV:
SHRIMATI RAMA DEVI:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether there are no codified rules of service condition for domestic workers to regulate working conditions of domestic workers;

(b) if so, the reasons therefor;

(c) the reaction of the Government thereto;

(d) whether domestic workers are being exploited because of absence of such service conditions and regulations and if so, the details thereof; and

(e) the remedial measures taken by the Government in this regard?

Social Security to Women and Other Workers

†407. SHRI PRATAPRAO JADHAV:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government has taken or proposes to take steps to provide daily wages, provident fund, ESI and other social security to women and other workers engaged as daily wage workers under Mahila Evam Bal Vikas Sewa Yojana and the National Health Mission;

- (b) if so, the details thereof; and
(c) if not, the reasons therefor?

Policy for Enrollment of Students in Central Universities

†408. SHRI AJAY MISRA TENI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether any clean policy has been formulated or proposed to be formulated to amend the enrollment process keeping in view the rising mental pressure among students due to enrollment of students on the basis of merit in Central Universities located in different parts of the country;

(b) if so, the details thereof, along with the session during which it is likely to be implemented, University-wise; and

(c) if not, the reasons therefor?

Creating New Jobs for Unemployed Youths

409. SHRI D.K.SURESH:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) the progress made by the Government in creating new jobs for the unemployed youths in the country;

(b) the details of number of jobs created through the various programmes and schemes in the country during the last three years, year and State-wise;

(c) whether it is true that job growth of the current year is at the lowest level in a decade; and

- (d) if so, the details thereof and the response of the Government in this regard?

Educational Institutions

410. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the present status of establishment of 11 educational institutions mandated to set up under 13th Schedule (Section 93) of Andhra Pradesh Reorganisation Act, 2014;

(b) the details of funds required, sanctioned, released and spent since implementation of the said Act, year and institution-wise;

(c) the reasons behind releasing just Rs. 746 crores against the required amount of Rs. 12,446 crores; and

(d) the time by which it is going to set up a Central University and a Tribal University in Andhra Pradesh?

Navodaya Vidyalayas

†411. SHRI NIHAL CHAND:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) the total number of Navodaya Vidyalayas operational in the country till date;

(b) whether the Government is considering to open new Navodaya Vidyalayas and to improve the standard of the present Navodaya Vidyalayas and if so, the details thereof;

(c) the amount of budget allocated by the Government for Navodaya Vidyalayas during the last three years, year-wise;

(d) the provision in regard to repairing the old buildings of Navodaya vidyalayas and for construction of new buildings; and

(e) the standard fixed by the Government to look after the students of Navodaya Vidyalayas and to provide them with basic facilities?

Promotion of Spiritual-Cultural-Eco Tourism

412. SHRI T.N. PRATHAPAN:

Will the Minister of TOURISM

पर्यटन मंत्री

be pleased to state:

(a) whether the Government has any statistics on the number of foreign tourists visited the country in the last financial year and forex earned through it;

(b) if so, the details thereof;

(c) the details of the actions taken by the Government to promote spiritual-cultural-eco tourism in the country;

(d) whether the Government proposes to take any measure to promote cultural-spiritual-eco tourism putting a place like Thrissur as a centre, which is considered as the cultural capital of Kerala; and

(e) whether the Government has identified any potential sites for developing spiritual circuit tourism in Kerala and if so, the action taken by the Government in this regard?

Endangered Tribal Languages

413. DR. UMESH G. JADHAV:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether the Government has identified the endangered Tribal languages of India;

(b) if so, the details thereof;

(c) whether the Government is planning to promote the use of these tribal languages; and

(d) if so, the details thereof?

Setting up of Refineries

†414. DR. RAMAPATI RAM TRIPATHI:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes to set up oil refineries in Uttar Pradesh with the help of various oil marketing companies including Indian Oil Corporation Limited;

(b) if so, the details thereof and the amount earmarked therefor and the status of investment scheme in Petroleum/ Chemicals launched by the Government in Uttar Pradesh;

(c) whether the Government has made any assessment of the socio-economic effects of such projects on the local residents of the State;

(d) if so, the details thereof and the efforts made or proposed to be made by the Government for protecting the interests of the local residents;

(e) whether the Government proposes to expand/modernise other oil refineries particularly the Kochi Oil Refinery and Barauni Oil Refinery in the country; and

(f) if so, the details thereof?

External Debt

†415. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) the details of external debt of the country till date;

(b) the position of India among the indebted countries of the world;

(c) the details of per capita burden of external debt at present;

(d) the total amount paid to the foreign lenders as principal amount and interest during each of the last three years, country/institution-wise; and

(e) the steps taken to reduce the debt burden of the country?

New Banking Licences

416. PROF. SAUGATA ROY:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has any proposal to issue new banking licences in the country;

(b) if so, the details thereof;

(c) whether a number of State Governments applied for setting up of State level banks;

(d) if so, the details thereof and the action taken by the Government in this regard; and

(e) the details of the role of Reserve Bank of India and the Government in such types of banks?

Gas Pipeline Network

417. SHRI BHAGWANTH

KHUBA:

DR. SUKANTA

MAJUMDAR:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government proposes to expand the natural gas pipeline lengths across the country and develop additional 13,105 km. gas pipelines as part of National Gas Grid and to increase the availability of natural gas across the country and if so, the details thereof;

(b) the details of States which are having a natural gas pipeline connectivity;

(c) whether there is any proposal with the Government to connect Hyderabad to Bidar pipeline connectivity and if so, the details thereof along with the present status of the same;

(d) the existing geographical area and population covered under the current City Gas Distribution (CGD) network;

(e) the status of projects currently underway/pending under the National Gas Grid; and

(f) whether the Government is implementing Pradhan Mantri Urja Ganga project for connecting gas pipeline in Eastern India and if so, the details thereof

including length of pipelines completed over the last three years?

National Policy on Bio-Fuels

418. SHRI G.M. SIDDESHWAR:
SHRI PARVESH SAHIB
SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS

पेट्रोलियम और प्राकृतिक गैस मंत्री

be pleased to state:

(a) whether the Government has approved a National Policy on Bio-fuels for using foodgrains to produce ethanol and if so, the details thereof;

(b) whether the Government has conducted any study to evaluate chain of foodgrains in the country *vis-a-vis* benefits likely to be accrued in terms of saving foreign exchange, production of crude oil, cutting carbon di-oxide emission in the country and if so, the details thereof;

(c) whether the Government has worked/is working on policy reforms to shift from fossil fuels to renewable sources of energy in the coming years and if so, the details thereof;

(d) the details of ratio of fossil fuels to non-fossil fuels for annual vehicle consumption in the country; and

(e) whether the Government proposes to shift completely in providing Bharat stage VI fuel across Delhi/NCR region due to its high air pollution levels in the said region and if so, the details thereof and if not, the reasons therefor?

Identification of Heritage Sites for Development and Upgradation

419. SHRI NARANBHAI
KACHHADIYA:

Will the Minister of CULTURE

संस्कृति मंत्री

be pleased to state:

(a) the details of heritage sites identified by the Government for overall development from tourism point of view and the substantial amount of work which has been undertaken so far, State/UT-wise;

(b) whether the Government plans to revive all the identified heritage sites and also take up further upgradation of all such sites and if so, the details thereof including the action taken/proposed to be taken in this regard; and

(c) whether the Government had identified any of the heritage sites from Gujarat, if so, the details thereof?

NCERT Books

420. SHRI MOHANBHAI
KALYANJI
KUNDARIYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT

मानव संसाधन विकास मंत्री

be pleased to state:

(a) whether the Government has made it mandatory for all CBSE schools in the country to use NCERT books;

(b) if so, the details and the objectives thereof;

(c) whether the Government has made arrangements for online orders of NCERT books;

(d) if so, the details thereof and the modalities fixed therefor; and

(e) the steps taken/to be taken by the Government to ensure easy availability of NCERT books in the remote areas of the country?

GST Evasion

421. SHRIMATI RAKSHA
NIKHIL KHADSE:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government proposes to integrate a FasTag bank mechanism with

e-way bill and Logistic Data Services to track movement of goods and check GST evasion;

(b) if so, the details thereof;

(c) whether the Government has formed a consultation committee to integrate this; and

(d) if so, the details of the committee constituted in this regard?

SNEHLATA SHRIVASTAVA

Secretary General

NEW DELHI;

June 18, 2019

Jyaishta 28, 1941 (Saka)

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LOK SABHA
CORRIGENDA

to the List of Questions for **WRITTEN ANSWERS**
on June 24, 2019/Ashadha 3, 1941, (Saka)

Question No.	Correction
197	Deleted; <u>Name of Member</u> : "SHRI OM BIRLA"
213, 282, 356	Questions deleted
264	Part (b); line 1: <u>for</u> "by which" <u>read</u> "since when"
335	In heading: <u>for</u> "Regulatory Mechanison in Higher Education" <u>read</u> "Regulatory Mechanism in Higher Education"

New Delhi
June 19, 2019.
Jyaistha 29, 1941 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General

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Human Resource Development	<u>delete</u>	"213", "282"
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